



विदेश व्यापार महानिदेशालय  
DIRECTORATE GENERAL OF  
**FOREIGN TRADE**

## Directorate General of Foreign Trade

### User Help File

#### DFIA Module

Version 1.0

December 2020

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## Introduction and Accessing DGFT Portal

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This document is the help file for DFIA functions in the new system. To access the new portal, navigate to <https://dgft.gov.in>. The new portal is compatible with the following browsers: Chrome 70 + / Firefox 70 + / IE 12+Users are advised to refer to the latest help file available under Learn > Online Help & FAQs in the DGFT Portal.

For accessing the DFIA module follow the navigation:

Services -> Advanced Authorisation -> DFIA

## Contact@DGFT

---

To raise any concern to DGFT the user may call the given Toll-Free Helpline number given on the DGFT Portal or raise a request using the “Contact@DGFT” page.

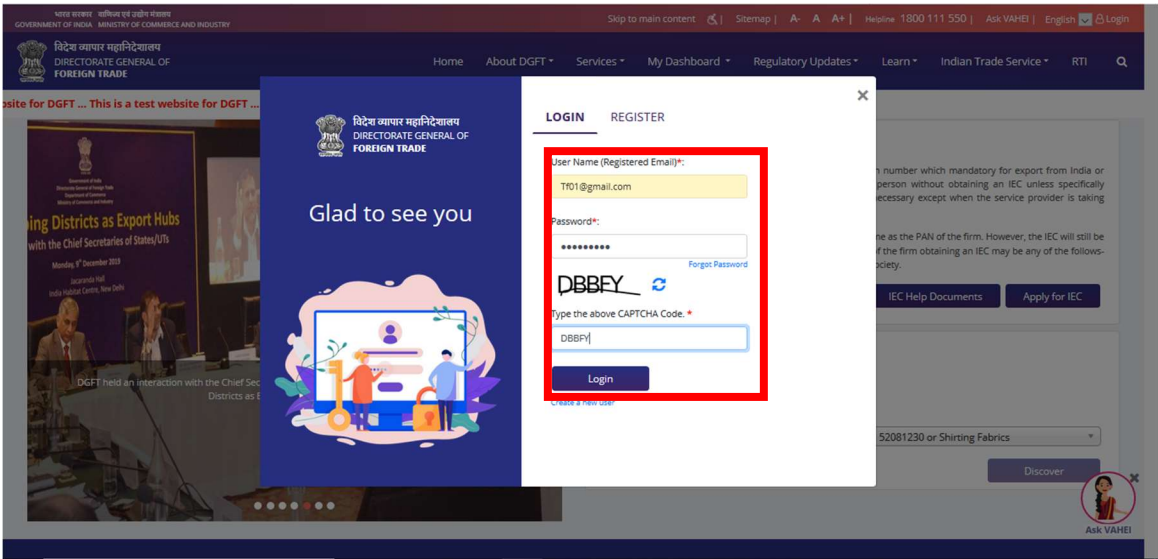
# Login to the new Portal

To Login on Directorate General Foreign Trade (DGFT) portal you would require:

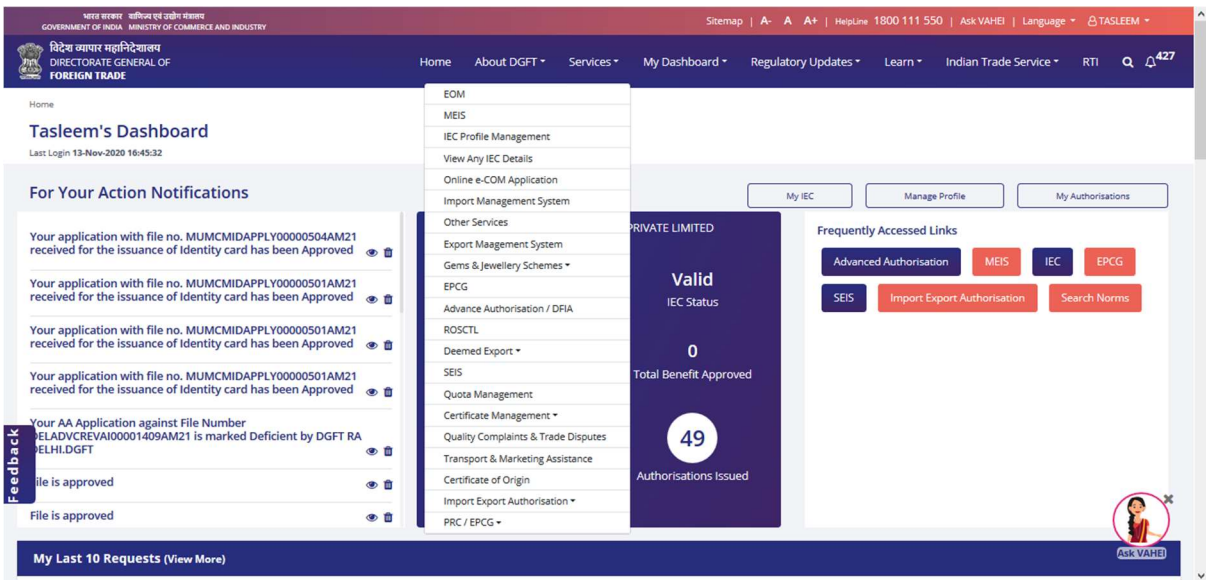
- a) Internet Connection
- b) Valid User ID and password provided to log in

Then proceed with the following steps.

- 1. Visit the DGFT website and proceed with Login by entering the User ID, Password and captcha then click on the login button to log in to the system.



- 2. Once you logged in successfully you will be able to see your Dashboard





# Applying for DFIA File Number

## Introduction

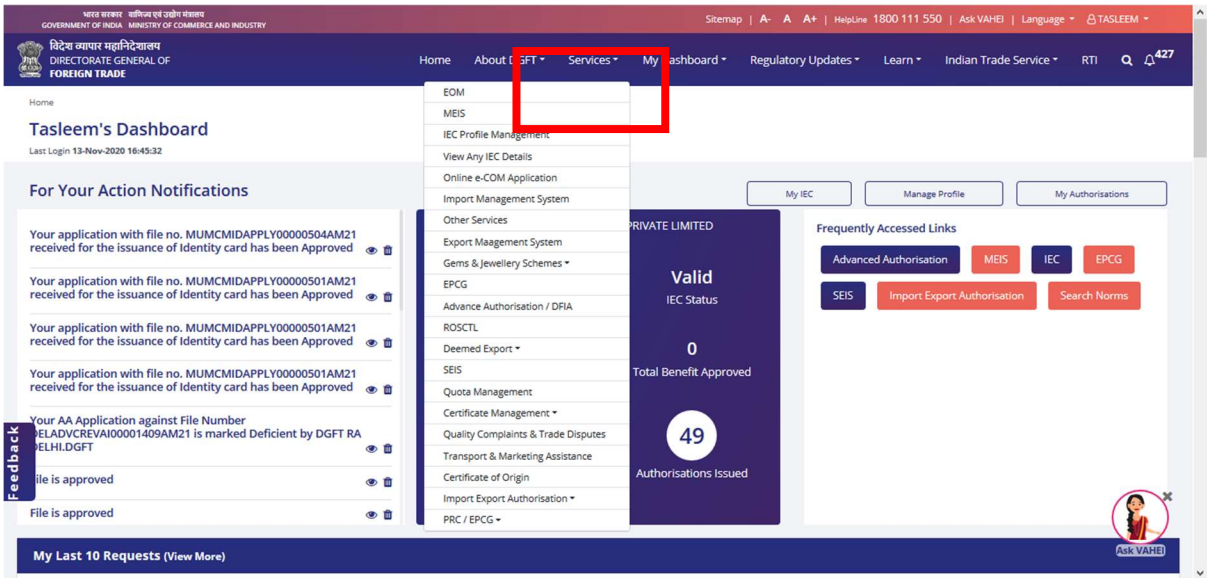
This section covers the process of applying for the DFIA file number.

### Pre-conditions for applying for DFIA:

- 1. IEC Entity has already Imported Items by paying customs duty.
- 2. The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
- 3. E-Sign and DSC are enabled for submission.
- 4. The applicant is authorised to draft and submit applications for an IEC.

To apply for DFIA file number is as follows:

- 1. Login to the portal with valid credentials and click on service option present in the top of the screen



- 2. Click on advance authorisation/DFIA option from the menu, you will be redirected to the AA/DFIA page

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Apply For Transferable DFIA

Draft Application | Application for transferable DFIA

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNDFIATRANS00020028AM21	13/11/2020 16:46	TF01@GMAIL.COM	13/11/2020 16:52	TF01@GMAIL.COM	Action
<input type="radio"/>	2	ARNDFIATRANS00020023AM21	13/11/2020 16:37	TF01@GMAIL.COM	13/11/2020 16:39	TF01@GMAIL.COM	Action
<input type="radio"/>	3	ARNDFIATRANS00013895AM21	19/10/2020 18:42	TF01@GMAIL.COM	23/10/2020 20:33	TF01@GMAIL.COM	Action
<input type="radio"/>	4	ARNDFIATRANS00013875AM21	19/10/2020 17:51	TF01@GMAIL.COM	19/10/2020 18:11	TF01@GMAIL.COM	Action
<input type="radio"/>	5	ARNDFIATRANS00013854AM21	19/10/2020 15:46	TF01@GMAIL.COM	19/10/2020 17:21	TF01@GMAIL.COM	Action
<input type="radio"/>	6	ARNDFIATRANS00013820AM21	19/10/2020 14:00	TF01@GMAIL.COM	19/10/2020 15:45	TF01@GMAIL.COM	Action

Feedback

To apply for an AA scheme, an IEC is required. Other pre-requisites as mentioned in the Chapter 4 of Foreign Trade Policy and Hand book of Procedures

Apply for Annual Advance Authorisation.

Apply for amendment of advance authorisation.

3. Scroll down to find the Apply for DFIA File Number (ANF-4G) node and click on explore button on the DFIA node, you will be redirected to the Apply for DFIA File Number application page.

Services under Duty Free Import Authorisation (DFIA)

Apply for DFIA File Number (ANF-4G)

Apply for Transferable DFIA (ANF-4G)

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FOREIGN TRADE

HomeAbout DGFTServicesMy DashboardRegulatory UpdatesLearnIndian Trade ServiceRTI

Application for DFIA File Number

Draft Application | Application for DFIA File Number

Select	S No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ADSF0721MN0000010701	01/09/2020 16:06	TF01@GMAIL.COM	01/09/2020 16:07	TF01@GMAIL.COM	Action
<input type="radio"/>	2	ADSF0721MN0000010696	01/09/2020 11:09	TF01@GMAIL.COM	01/09/2020 15:31	TF01@GMAIL.COM	Action
<input type="radio"/>	3	ADSF0721MN0000010630	31/08/2020 12:13	TF01@GMAIL.COM	31/08/2020 12:13	TF01@GMAIL.COM	Action
<input type="radio"/>	4	ADSF0721MN0000010609	28/08/2020 14:37	TF01@GMAIL.COM	29/08/2020 14:44	TF01@GMAIL.COM	Action
<input type="radio"/>	5	ADSF0721MN0000010574	26/08/2020 18:28	TF01@GMAIL.COM	28/08/2020 14:30	TF01@GMAIL.COM	Action
<input type="radio"/>	6	ADSF0721MN0000010543	26/08/2020 16:10	TF01@GMAIL.COM	26/08/2020 18:12	TF01@GMAIL.COM	Action

4. You can either proceed with the draft application or create a new application, for proceeding with the draft application select the radio button of the corresponding application and click on the Proceed with existing application button present in the bottom of the screen and go ahead with an application form where you left

<input type="radio"/>	9	ADSF50721MN0000011456	16/10/2020 19:17	TF01@GMAIL.COM	16/10/2020 19:59	TF01@GMAIL.COM	Action
<input type="radio"/>	10	ADSF50721MN0000011450	15/10/2020 19:44	TF01@GMAIL.COM	16/10/2020 12:02	TF01@GMAIL.COM	Action

Showing 1 to 10 of 46 entries

Start Fresh Application

Proceed With Existing Application

Previous12345Next

5. For creating a fresh application, click on Start Fresh Application button present in the bottom of the screen, you will be displayed with a fresh application

Apply for DFIA File Number

Home

Tasleem's Dashboard

Last Login 03-Sep-2020 11:51:36

Basic Details

Basic Details

Branch Code of the Applicant\*

Please Select

RCMC Details

Excise/GST Details

Industrial Registration Details

Outstanding Authorisation Details

Show 10 entries

EO period expired or not	Authorisation Number	Authorisation Date	CIF Value (In INR)	FOB Value / EO Imposed (In INR)	%age of EO fulfilled - Quantity	%age of EO fulfilled - Value
No data available in table						

Showing 0 to 0 of 0 entries

PreviousNext

Proceed

Outstanding Authorisation Details

Application Summary

Purpose of exports\*

Activate Windows

Go to Settings to activate Windows

6. In the outstanding authorisation details pop up, you will be displayed with outstanding authorisation details for your IEC, click on proceed to proceed with the application.

Outstanding Authorisation Details

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Basic Details

Branch Code of the Applicant\*

Please Select

Type of Norm\*

SION

Port of Registration for the purpose of exports\*

Select an Option

RCMC Details

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Activate Windows

Clear All

Save

Go to Settings to activate Windows

ASK VANEI

7. Fill the required details in the respective fields of the basic details section of the basic details screen.

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Basic Details

RCMC Details

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Show 10 entries

RCMC Number	Date of Issue	Issuing Authority	Validity Period	Products for which registered
<input type="checkbox"/> 1234	24/02/2020	Carpet Export Promotion Council	605	Commodity
<input type="checkbox"/> 11223344	01/06/2020	Apparel Export Promotion Council	364	Readymade Garments

Previous 1 Next

Activate Windows

Go to Settings to activate Windows

8. expand on RCMC details section and select the desired RCMC to proceed with

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Basic Details

RCMC Details

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Show 10 entries

RCMC Number	Date of Issue	Issuing Authority	Validity Period	Products for which registered
<input checked="" type="checkbox"/> 1234	24/02/2020	Carpet Export Promotion Council	605	Commodity
<input type="checkbox"/> 11223344	01/06/2020	Apparel Export Promotion Council	364	Readymade Garments

Previous 1 Next

Activate Windows

Go to Settings to activate Windows

9. Now expand Excise/GST details section and select one or more from the displayed list and verify the industrial registration details, this will we auto populated from IEC profile

Basic Details

RCMC Details

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Summary

Show 10 entries

Branch Code	Address of the factory / premises where the items to be imported are proposed to be used	Excise/GST Registration Number	Address of the jurisdictional Central Excise/GST Authority/GST under whose jurisdiction the factory / premises situated.
<input checked="" type="checkbox"/> 001	hno.490,12 street,meerut,DELHI,CENTRAL DELHI,110001,		
<input type="checkbox"/> 002	20th branch,20th steet,city,DELHI,CENTRAL DELHI,110001,	07AADCB2230M1ZV	

Previous 1 Next

Activate Windows

Go to Settings to activate Windows

Clear All Save & Next

10. Now expand the supporting manufacturer details and a supporting manufacturer if you are not a manufacturer.

Supporting Manufacturer Details (Optional)

GSTN/Excise Registration No.

IEC Number

Branch Code

Please Select

Name of the supporting manufacturer\*

Address of the supporting manufacturer\*

Type of Unit\*

Select

MSME/IEM/IL Regn No of Supporting Manufacturer

Date of Issue\*

Issuing Authority\*

Products endorsed

Add

Show 10 entries

Feedback

GSTN/Excise Registration No.	IEC Number	Branch Code	Name of the supporting manufacturer	Address of the supporting manufacturer	Type of Unit	MSME/IEM/IL Regn Number	Date of Issue	Issuing Authority	Products endorsed	Edit/Delete
No data available in table										

Activate Windows

Go to Settings to activate Windows.

Previous Next

11. For adding a supporting manufacturer, fill the required fields and click on add button, when you click on add button, the supporting manufacturer will be added to the list. If it is a merchant preferred activity, then supporting manufacturing details is mandatory

Supporting Manufacturer Details (Optional)

GSTN/Excise Registration No.

1|

IEC Number

ASNPS2087E

Branch Code

001Sector 28 Noida second one yaha fatega

Name of the supporting manufacturer\*

Prashant Sehgal

Address of the supporting manufacturer\*

Sector 28 Noida second one yaha fatega,Sector 28 Noida,GAUTAM

Type of Unit\*

MSME

MSME/IEM/IL Regn No of Supporting Manufacturer

MEMS

Date of Issue\*

01/09/2020

Issuing Authority\*

Authority

Products endorsed

Product

Add

Show 10 entries

Feedback

GSTN/Excise Registration No.	IEC Number	Branch Code	Name of the supporting manufacturer	Address of the supporting manufacturer	Type of Unit	MSME/IEM/IL Regn Number	Date of Issue	Issuing Authority	Products endorsed	Edit/Delete
No data available in table										

Activate Windows



Go to Settings to activate Windows.

Previous Next

Products endorsed

Add

Show 10 entries

GSTN/Excise Registration No.	IEC Number	Branch Code	Name of the supporting manufacturer	Address of the supporting manufacturer	Type of Unit	MSME/IEM/IL Regn Number	Date of Issue	Issuing Authority	Products endorsed	Edit/Delete
1	ASNP52087E	001-Sector 28 Noida second one yaha fatega	Prashant Sehgal	Sector 28 Noida second one yaha fatega.Sector 28 Noida.GAUTAM BUDDHA NAGAR,AGRA,GAUTAM BUDDHA NAGAR,201301	MSME	MEMS	01/09/2020	Authority	Product	 

Previous 1 Next

Clear All

Save & Next

12. Now click on Save and next button to reach export details screen, fill all the required details in the export group details section of the export details screen.

Tasleem's Dashboard

Last Login 03-Sep-2020 11:51:36

Outstanding Authorisation Details

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application has been saved successfully

Export Group Details

Export Product Group \*  
Please Select

Currency of Imports \*  
Please Select

Freely Convertible Currency \*  
Please Select

Export Product

Cumulative Export Value

Activate Windows  
Go to Settings to activate Windows.

Summary

✓

**Success Message**  
Your Application has been saved successfully

×

Export Group Details

Export Product Group \*

Currency of Imports \*

Freely Convertible Currency \* ⓘ

A-Chemical and Allied Products

Singapore Dollar

UAE Dirham

Export Product

Cumulative Export Value

Deemed Export Details (Optional) ⓘ

Clear All

Save & Next

13. Now, expand the export product section to add export products. To add the export products, fill the required fields in that section and click on add button present in that section, once you click on add button, the product will be added to the export product list.

Export Product

SION Serial No. \*

Item(s) to be exported / supplied under the Authorisation

Export Item Description \*

A11

1-Methylamine 1-Methi-thio-2NitroethaneNitro compound

Description

ITC (HS) Code ⓘ \* This is a mandatory field

Quantity \*

71101110, Unwrought form

100

UOM \*

Total FOB / FOR Value (In INR.) \*

Total FOB / FOR Value (In freely convertible currency) \* ⓘ

Number

12004586378

60,02,29,318.90

Show 10 entries

Add

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Export Item Description	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR.)	Total FOB / FOR Value (In freely convertible currency)	Edit/Delete
No data available in table									

Showing 0 to 0 of 0 entries

Previous Next

Activate Windows  
Go to Settings to activate Windows.



Export Product

SION Serial No.\*

Select an Option

Item(s) to be exported / supplied under the Authorisation

Export Item Description\*

ITC (HS) Code ⓘ \*

Select an Option

Quantity\*

UOM\*

Select

Total FOB / FOR Value (In INR.)\*

Total FOB / FOR Value (In freely convertible currency)\* ⓘ

Show 10 entries

Add

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Export Item Description	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR.)	Total FOB / FOR Value (In freely convertible currency)	Edit/Delete
1	A11	1-Methylamine 1-Methi-thio-2NitroethaneNitro compound	Description	71101110, Unwrought form	100	Number	12,00,45,86,378.00	60,02,29,318.90	

Showing 1 to 1 of 1 entries

Activate Windows  
Go to Settings to activate windows.

14. Now, expand the cumulative export value and verify the auto-populated values based on the export product added and the expand the deemed export details section

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application has been saved successfully

Export Group Details

Export Product

Cumulative Export Value

Grand Total FOB / FOR Value of Exports to be made, excluding commission(In INR.)\*

12,00,45,86,378.00

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In currency of imports)\*

24,00,91,727.56

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In US \$)\*

12,00,45,863.78

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In Freely Convertible Currency)\*

60,02,29,318.90

Deemed Export Details (Optional) ⓘ

Activate Windows  
Go to Settings to activate Window



✓

Success Message

Your Application has been saved successfully

×

Export Group Details

▼

Export Product

▼

Cumulative Export Value

▼

Deemed Export Details (Optional) ⓘ

▼

Name of the project authority \*

Address of project Authority \*

Supply order number \*

Delivery period of Supply \*

Credit under which project is financed \*

Method by which order is procured \*

Feedback

Clear All

Save & Next

15. In deemed export section, which is optional you can add deemed export details by filling the mandatory fields and click on save and next button to reach input details screen.

✓

Success Message

Your Application has been saved successfully

×

Export Group Details

▼

Export Product

▼

Cumulative Export Value

▼

Deemed Export Details (Optional) ⓘ

▼

Name of the project authority \*

Name of the project authority

Address of project Authority \*

Address of project Authority

Supply order number \*

Supply order number

Delivery period of Supply \*

02/09/2020

Credit under which project is financed \*

Credit under which project is financed

Method by which order is procured \*

Method by which order is procured

Feedback

Clear All

Save & Next

Outstanding Authorisation Details

✓

✓

○

○

○

○

○

Basic DetailsExport DetailsInput DetailsAdditional Input DetailsAttachmentsDeclarationApplication Summary

✓

Success Message

×

Your Application ADSFS0721MN0000010738 has been saved successfully

Inputs from Exports

Feedback

Export Serial Number\*

Select

Inputs as per\*

Select

Serial No.\*

Input Description

Technical Features / Description\*

ITC (HS) Code ⓘ\*

Search ITC Code e.g 741

UOM\*

Select

Quantity allowed ⓘ

Quantity Required\*

Activate Windows

Go to Settings to activate Windows.

16. In the Input details screen, add the input details by filling all the mandatory fields and click on add button, once you click on add button, the input item details will be added in the input items table.

Inputs from Exports

Feedback

Export Serial Number\*

1

Inputs as per\*

SION

Serial No.\*

A11

Input Description

Isopropyl Alcohol

Technical Features / Description\*

Technical Features / Description

ITC (HS) Code ⓘ\*

71101120, in powder form

UOM\*

Number

Quantity allowed ⓘ

Quantity Required\*

100

Total CIF Value (In INR.)\*

158796500

Total CIF Value (In freely convertible currency)\*

79,39,825.00

Show 10 entries

Activate Windows

Go to Settings to activate Windows.

Add

Feedback

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Quantity Required	CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit/Delete
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4				
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2				
3	<input type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide			K.G	9				
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2				
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2				
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8				
7	<input checked="" type="checkbox"/>	1	SION	A11	Isopropyl Alcohol	Technical Features / Description	71101120, In powder form	Number		100	15,87,96,500.00	79,39,825.00	

Showing 1 to 7 of 7 entries

Grand Total CIF Value of Imports (In INR)\*

Grand Total CIF Value of Imports (In currency of Imports)\*

Grand Total CIF Value of Imports (In US \$)\*

15,87,96,500.00

31,75,930.00

15,87,965.00

Grand Total CIF Value of Imports (In Freely Convertible Currency)\*

Previous

Next

17. User can either edit or delete the input item from the input item list, for deleting the item click on the delete button corresponding to the selected item or for editing the item, click on edit button then the item details fields will be auto filled with the current item details.

Feedback

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Quantity Required	CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit/Delete
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4				
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2				
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide			K.G	9				
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2				
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2				
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8				

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)\*

Grand Total CIF Value of Imports (In currency of Imports)\*

Grand Total CIF Value of Imports (In US \$)\*

0.00

0.00

0.00

Grand Total CIF Value of Imports (In Freely Convertible Currency)\*

Previous

Next

Activate Windows  
Go to Settings to activate Windows



Inputs from Exports

Export Serial Number\*

1

Inputs as per \*

SION

Serial No.\*

A11

Input Description

Dimethyl Sulphoxide

Technical Features / Description\*

Click here to edit serial number

ITC (HS) Code 0 \*

Search ITC Code e.g 741

UOM\*

K.G

Quantity allowed ⓘ

9.0

Quantity Required\*

Total CIF Value (In INR.)\*

Total CIF Value (In freely convertible currency)\*

Show 10 entries

Update

Cancel

Inputs from Exports

Export Serial Number\*

1

Inputs as per \*

SION

Serial No.\*

A11

Input Description

Dimethyl Sulphoxide

Technical Features / Description\*

Technical Features / Description

Click here to edit serial number

ITC (HS) Code 0 \*

Search ITC Code e.g 741

UOM\*

Number

Quantity allowed ⓘ

9.0

Quantity Required\*

8

Total CIF Value (In INR.)\*

124587956

Total CIF Value (In freely convertible currency)\*

62,29,397.80

Show 10 entries

Update

Cancel

18. After clicking the update button, the item details will be updated in the list, before proceeding further tick mark all the input items you require and verify the total values

Screen 2

19. Click on the appendix 4J hyperlink to read and declare the same before proceeding. And if required to add invalidation details, please select yes radio button for the 'do you want to add invalidation/ARO requests?'

4

☐

1

SION

A11

Potassium Hydroxide

K.G

2

5

☐

1

SION

A11

Nitro Methane

K.G

2

6

☐

1

SION

A11

Chloroform

K.G

8

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)\*

12,45,87,956.00

Grand Total CIF Value of Imports (In currency of imports)\*

24,91,759.12

Grand Total CIF Value of Imports (In US \$)\*

12,45,879.56

Grand Total CIF Value of Imports (In Freely Convertible Currency)\*

62,29,397.80

Is Import from registered Source for Pharmaceutical products ? ☐ Yes ☒ No

Do you want to Add Invalidation/ARO Request\* ☐ Yes ☒ No

☐ Item(s) declared do not fall under [Appendix 4J](#)\*

Clear All

Save & Next

4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide	K.G	2		
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane	K.G	2		
6	<input type="checkbox"/>	1	SION	A11	Chloroform	K.G	8		

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)\*  
12,45,87,956.00

Grand Total CIF Value of Imports (In currency of Imports)\*  
24,91,759.12

Grand Total CIF Value of Imports (In US \$)\*  
12,45,879.56

Grand Total CIF Value of Imports (In Freely Convertible Currency)\*  
62,29,397.80

Is Import from registered Source for Pharmaceutical products?\* ☐ Yes ☒ No

Do you want to Add Invalidation/ARO Request\* ☒ Yes ☐ No

☒ Item(s) declared do not fall under Appendix 4\*

Clear All

Save & Next

20. Now click on the Next button to reach the next page, i.e., Additional Input details screen.

Outstanding Authorisation Details

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application ADSFS0721MN0000010738 has been saved successfully

Drawback Claimed (Optional)

Item Description\*

Quantity Required\*

Quantity Invalidated\*

Quantity to be Imported

UOM\*

Source of Import

Total CIF Value / Value (In INR)\*

Total CIF Value / Value of Item (In Currency of Imports)\*

Total CIF Value / Value of Item (In Freely Convertible Currency)\*

Activate Windows  
Go to Settings to activate Windows

Ask VAHEI

Show 10 entries

21. To add the drawback claimed details, expand the drawback claimed section, fill the mandatory details, and click on add button.

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Drawback Claimed (Optional)

Item Description\*

Quantity Required\*

Quantity Invalidated\*

Quantity to be Imported

UOM\*

Source of Import

Total CIF Value / Value (In INR)\*

Total CIF Value / Value of Item (In Currency of Imports)\*

Total CIF Value / Value of Item (In Freely Convertible Currency)\*

Add

Show 10 entries

Drawback Claimed (Optional)

Item Description\*

Quantity Required\*

Quantity Invalidated\*

Quantity to be imported

UOM\*

Select

Source of Import

Total CIF Value / Value (In INR.)\*

Total CIF Value / Value of item (In Currency of Imports)\*

Total CIF Value / Value of item (In Freely Convertible Currency)\*

Show 10 entries

Add

Export Serial No	Item Description	Quantity Required	Quantity Invalidated	Quantity to be imported	UOM	Source of import	Total CIF Value / Value (In INR.)	Total CIF Value / Value of item (In Currency of Imports)	Total CIF Value / Value of item (In Freely Convertible Currency)	Edit/Delete
1	Item Description	50	40	10	Number	Import + Indigenous	12,45,689.00	24,913.78	62,284.45	

Showing 1 to 1 of 1 entries

Grand Total CIF Value/ Value of Item

12,45,689.00

Grand Total CIF Value/ Value of item (In currency of imports)

24,913.78

Grand Total CIF Value/ Value of item (In Freely Convertible currency)

62,284.45

Previous

Next

22. To add the invalidation details, expand the invalidation details section, click on 'select from input list' button, now select the item and click on the add button in the pop-up, once you click on add button the item will be added to the invalidation details list.
- The added items can be deleted or modified by clicking on the respective icons corresponding to the selected items.

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Drawback Claimed (Optional)

Invalidation Details

Select from Inputs List

Input Name \*

Total Quantity Invalidated \*

Cancel

Update

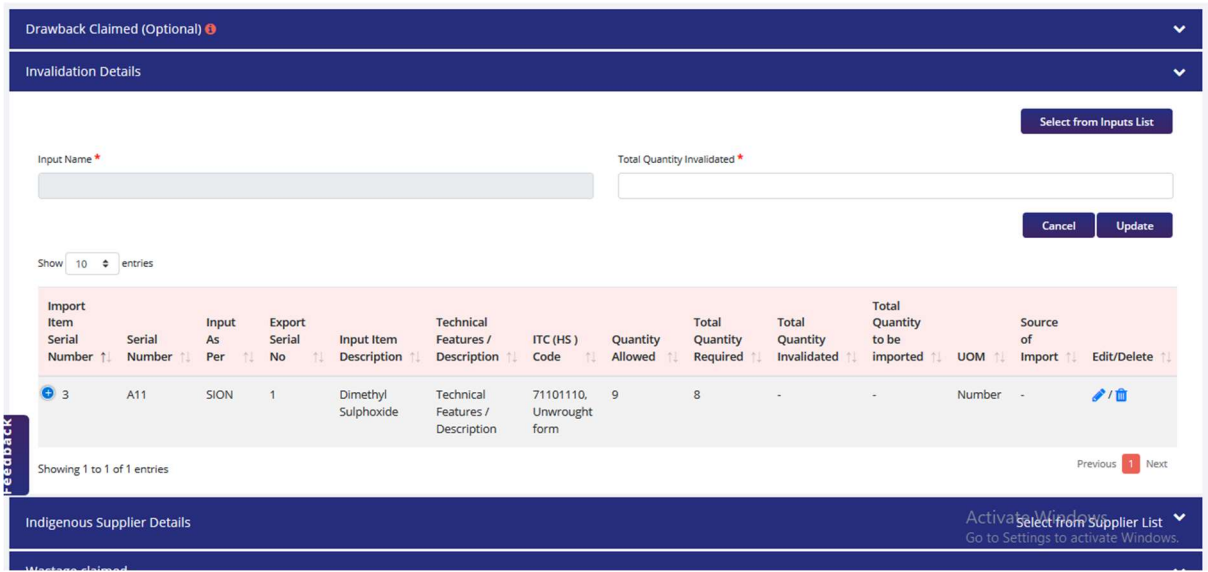
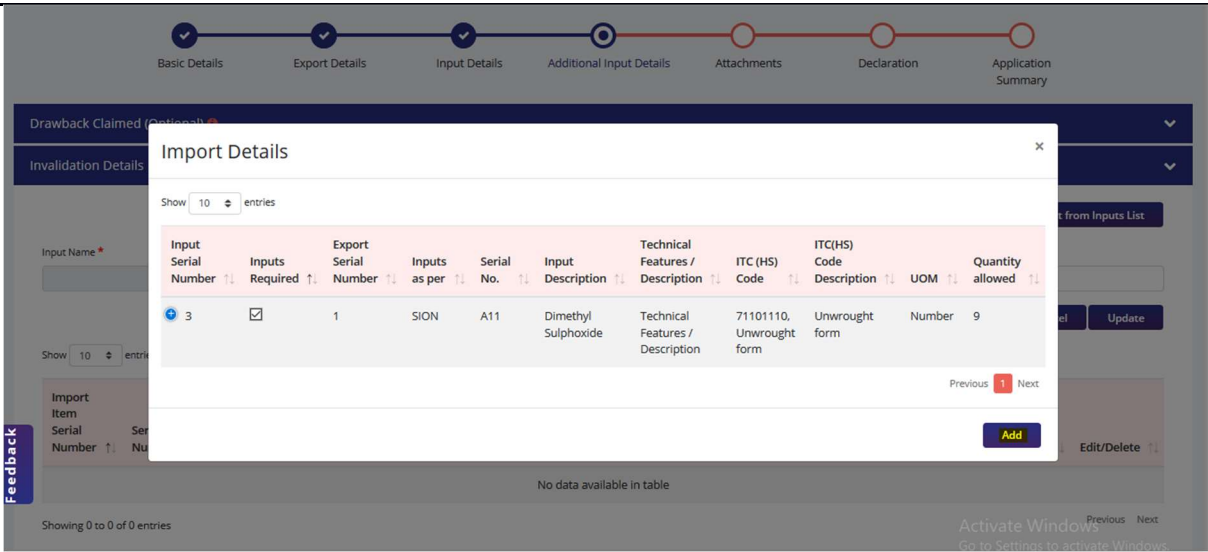
Show 10 entries

Import Item Serial Number	Serial Number	Input As Per	Export Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
No data available in table													

Showing 0 to 0 of 0 entries

Previous

Next



23. For adding indigenous supplier details, expand indigenous supplier details section and click on add supplier details button present in that section, and select from the list.

Verify the supplier details and click on save supplier details button, once the save supplier button is clicked the supplier details will be added to the list

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Drawback Claimed (Optional)

Invalidation Details

Indigenous Supplier Details 

Select from Supplier List

Add Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
No data available in table								

PreviousNext

Wastage claimed

Activate Windows  
Go to Settings to activate Windows

Indigenous Supplier Details 

Select from Supplier List

IEC of Indigenous Producer/Supplier from where items are to be procured\*

Branch Code of the Applicant \*

Name\*

ASNP52007E

001-Sector 28 Noida second one yaha fatega

Prashant Sehgal

Address\*

Sector 28 Noida second one yaha fatega,Sector 28 Noida,GAUTAM BUDDHA

Regional Authority of Indigenous Producer/Supplier\*

Issue Invalidation Letter/ARO

New Delhi,Office of Zonal Director General of Foreign Trade

Invalidation Letter

Input Serial Number\*

Quantity Invalidated\*

UOM\*

3

7

Number

CIF Value(IN INR.)\*

CIF Value In Currency Import

10,90,14,461.50

20,71,274.769

Add Invalidated Items

Show 10 entries

Input Serial Number	Item Name	Quantity Invalidated	UOM	CIF Value (IN INR.)	CIF Value In Currency Of Import	Delete
---------------------	-----------	----------------------	-----	---------------------	---------------------------------	--------

Activate Windows  
Go to Settings to activate Windows

Ask VAHEI



IEC of Indigenous Producer/Supplier from where Items are to be procured\*

Branch Code of the Applicant \*

Name\*

ASNP52087E

001-Sector 28 Noida second one yaha fatega

Prashant Sehgal

Address\*

Sector 28 Noida second one yaha fatega,Sector 28 Noida,GAUTAM BUDDHA

Regional Authority of Indigenous Producer/Supplier\*

Issue Invalidation Letter/ARO

New Delhi\_Office of Zonal Director General of Foreign Trade

Invalidation Letter

Input Serial Number\*

Quantity Invalidated\*

UOM\*

Please Select

CIF Value(IN INR,)\*

CIF Value In Currency Import

Add Invalidated Items

Show 10 entries

Input Serial Number	Item Name	Quantity Invalidated	UOM	CIF Value (IN INR.)	CIF Value In Currency Of Import	Delete
3	Dimethyl Sulphoxide	7	Number	10,90,14,461.50	20,71,274.769	

Showing 1 to 1 of 1 entries

Feedback

Activate Windows

Go to Settings to activate Windows

Previous 1 Next

Add Invalidated Items

Show 10 entries

Input Serial Number	Item Name	Quantity Invalidated	UOM	CIF Value (IN INR.)	CIF Value In Currency Of Import	Delete
3	Dimethyl Sulphoxide	7	Number	10,90,14,461.50	20,71,274.769	

Showing 1 to 1 of 1 entries

Previous 1 Next

Save Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where Items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
No data available in table								

Feedback

Activate Windows

Go to Settings to activate Windows

Previous 1 Next

Indigenous Supplier Details

Select from Supplier List

Add Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
1	ASNP52087E	Prashant Sehgal	Sector 28 Noida second one yaha fatega,Sector 28 Noida,GAUTAM BUDDHA NAGAR,AGRA,GAUTAM BUDDHA NAGAR,201301	New Delhi,Office of Zonal Director General of Foreign Trade	Invalidation Letter	001-Sector 28 Noida second one yaha fatega	<a href="#">View Input</a>	<a href="#">Edit</a> <a href="#">Delete</a>

Previous 1 Next

Wastage claimed

Activate Windows

24. Click on 'view input' button corresponding to the supplier added to the list to see the details of the input.

Indigenous Supplier Details

Select from Supplier List

Add Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
1	ASNP52087E	Prashant Sehgal	Sector 28 Noida second one yaha fatega,Sector 28 Noida,GAUTAM BUDDHA NAGAR,AGRA,GAUTAM BUDDHA NAGAR,201301	New Delhi,Office of Zonal Director General of Foreign Trade	Invalidation Letter	001-Sector 28 Noida second one yaha fatega	<a href="#">View Input</a>	<a href="#">Edit</a> <a href="#">Delete</a>

Previous 1 Next

Wastage claimed

Activate Windows

INPUT DETAILS

Show 50 entries

Serial No.	Quantity Invalidated	UOM	Total CIF Value (IN INR.)	Total CIF to be imported (In INR.)
3	7	Number	10,90,14,461.50	20,71,274.769

Showing 1 to 1 of 1 entries

Previous 1 Next

25. for adding items for wastage claim, click on add input item for wastage claim and select the item from the pop-up and click on add button, the item will be added to list. To modify the wastage, click on edit button and modify the wastage values or if required, click on the delete button to delete the entire.

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Wastage Claimed\*

Justification\*

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
No data available in table													

Previous

Next

Cumulative Values

Activate Windows

Go to Settings to activate Windows.

Clear All

Ask VAHEI

Invalidation Details

Indigenous Supplier Details

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Wastage Claimed\*

Justification\*

Update

Cancel

Show 10 entries

Input Serial Number	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Description	Technical Features / Description	ITC (HS) Code	ITC(HS) Code Description	UOM	Quantity allowed
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	Unwrought form	Number	9

Previous

Next

Add

Cumulative Values

Activate Windows

Go to Settings to activate Windows.

Clear All

Ask VAHEI

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Wastage Claimed\*

Justification\*

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	7	1	Number	Imported directly+ indigenously procured	<div><div></div><div></div></div>

Previous

Next

Cumulative Values

Activate Windows

Go to Settings to activate Windows.

Clear All

Ask VAHEI

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Dimethyl Sulphoxide

Wastage Claimed\*

10

Justification\*

Justification

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	7	1	Number	Imported directly+ indigenously procured	

PreviousNext

Cumulative Values

Activate Windows

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Wastage Claimed\*

Justification\*

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	7	1	Number	Imported directly+ indigenously procured	

Total CIF Value (In INR) 12,45,87,956.00

Total CIF Value Invalidated (In INR) 10,90,14,461.50

Total CIF Value imported (In INR) 1,55,73,494.50

Wastage Claimed in % of Input Value 0.8

Justification Justification

Activate Windows

Go to Settings to activate Windows

PreviousNext

26. Verify the cumulative values, add grand total exemption values and click on save and next button, to reach attachment page

Drawback Claimed (Optional)

Invalidation Details

Indigenous Supplier Details Select from Supplier List

Wastage claimed

Cumulative Values

Grand Total CIF Value of Imports applied for (In INR)

12,45,87,956.00

Grand Total CIF Value of Imports applied for (In currency of Imports)

24,91,759.12

Grand Total CIF Value of Imports applied for (In US \$)

12,45,879.56

Grand Total CIF Value of Imports applied for (In Freely Convertible Currency)

62,29,397.80

Grand Total CIF Value of Imports invalidated (In INR)

10,90,14,461.50

Grand Total CIF Value of Imports invalidated (In currency of Imports)

20,71,274.769

Grand Total CIF Value of Imports invalidated (In US \$)

15,26,202.461

Grand Total exemption ( GST duty)\*

11

Grand Total exemption (Basic custom duty)\*

10

Total Value Addition in(%)

8653.74

Feedback

Activate Windows  
Go to Settings to activate Windows.  
Clear All Alerts Ask VAHE

Outstanding authorisation details

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application ADSFS0721MN0000010738 has been saved successfully

Attachments

Attachment Type

Supplies under deemed exports/intermediate supplies

Remark

Upload Document List

Click or Drag and Drop file to upload

Uploaded Size : 0.00 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Show 10 entries

Attachment Type	Remark	View	Delete
No data available in table			

Add Attachments

Previous Next

Feedback

Activate Windows  
Go to Settings to activate Windows.

27. Add attachments if required by uploading the documents and clicking on add attachment button, then click on save and next button to reach declaration page.

Outstanding Authorisation Details

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application ADSFS0721MN0000010738 has been saved successfully

Declaration

I / We hereby declare that :

- the particulars and the statements made in this application are true and correct to the best of my/our knowledge and belief and nothing has been concealed or held there from and if found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- we would abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, the Rules and Orders framed there under, the Foreign trade Policy, the Handbook Procedure and the ITC(HS) Classification of Export & Import Items, as amended from time to time.
- none of the Proprietor/ Partner(s) / Director(s) / Karta / Trustee of the firm / company, as the case may be, is / are a Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / Company which has come to the adverse notice of DGFT or is in the caution list of RBI.
- I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

29. Sign the declaration page and click on save and next button to view the application summary.

come to the adverse notice of DGFT or is in the caution list of RBI.

4. I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5. no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6. that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act,1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

Place\*

NOIDA

Date\*

03/09/2020

Clear All

Save & Next

Outstanding Authorisation Details

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application ADSFS0721MN0000010738 has been saved successfully

Print Summary

Application Details

IEC

ADSFS0721M

Entity Name

Test

Application Number

ADSFS0721MN0000010738

Applicable Export Foreign Currency

UAE Dirham

Applicable Foreign Exchange Rate

0.053

Basic Details

Branch Code of the Applicant :

001.Jinn.490

Type of Norm :

SON

Port of Registration for the purpose of exports

INARC1-Alibair-Non FDI

30. On application summary page, click on the print button to view and print the application summary for future references, then scroll down to check the fee of the application. Now click on the sign button after reviewing application summary

4.I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5.no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6.that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act, 1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8.I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place :	Date :
NOIDA	03/09/2020

Amount to be Paid : Rs. 100000.0

[Sign](#)

Activate Windows  
Go to Settings to activate Windows.

31. Now click on payment, to proceed with the payment, post successful payment you will be displayed with the e-receipt, you can click on download and print button to download and print the e-receipt for reference.

4.I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5.no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6.that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act, 1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8.I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place :	Date :
NOIDA	03/09/2020

Amount to be Paid : Rs. 100000.0

[Payment](#)


32. Now click on the OK button of the e-receipt. Now your application is submitted and auto approved, you will receive notifications.

33. after clicking on OK button, the user will be redirected to track the status of the application, where user can track the status of the application.

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वणिज्य एवं उद्योग विभाग  
MINISTRY OF COMMERCE AND INDUSTRY

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Track Application Status

Type of scheme \*  
Please Select

Type of sub scheme \*  
Please Select

From Date

To Date

Application Number

File Number

Branch code  
Please Select


RA Office  
Please Select

Clear All

Search

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows  
Go to Settings to activate

Ask VAHEI

Feedback

Search

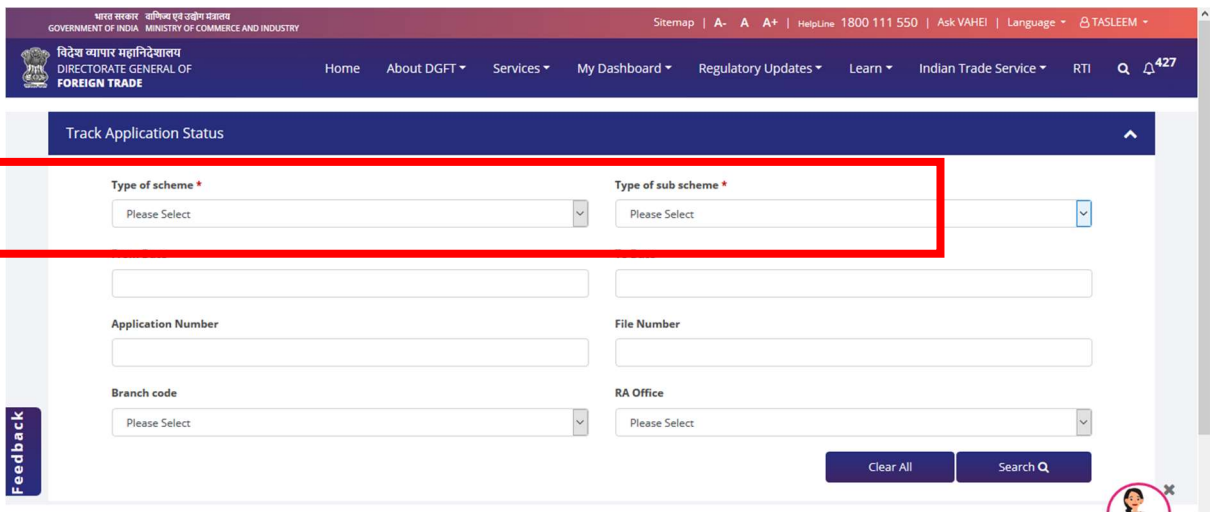
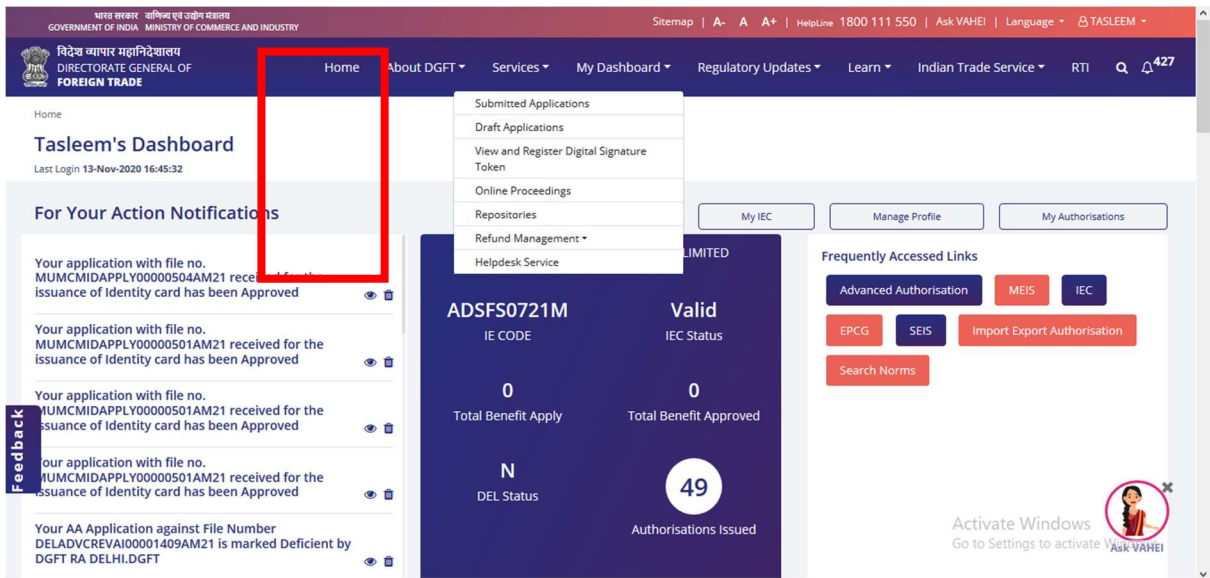


## Performing actions on the submitted DFIA File

Various actions can be performed on the submitted DFIA file, for this we need a submitted DFIA File number application.

Proceed with the following steps.

1. Visit the DGFT portal website and proceed with Login by entering the User ID, Password and captcha, then click on the login button to log in to the system.
2. Once you land on Dashboard then click on 'my dashboard' option, click on submitted application option from the dropdown, you will be redirected to track status screen.



3. In the track status search parameter, select the type of scheme as DFIA and type of sub-scheme as Apply for DFIA File Number to view all the submitted applications of Apply for DFIA File Number

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number

Search:

Sl.No. ↑↓	File Number	File Date ↑↓	Entity Name ↑↓	Branch ↑↓	RA Office ↑↓	Scheme ↑↓	Process ↑↓	File Status ↑↓	Action ↑↓
1	05AR07607355AM21	26/11/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	001 ⓘ	RA DELHI	Duty Free Import Authorisation (DFIA)	Application for DFIA File Number	Approved	Action ▾
2	8107600608AM21	19/10/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED			Duty Free Import Authorisation (DFIA)	Application for DFIA File Number		Action ▾
3	MUMDFIAAPPLY00000604AM21	19/10/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED			Duty Free Import Authorisation (DFIA)	Application for DFIA File Number		Action ▾

Feedback

4. Now click on the action button and view the list of options available under action that can be performed.

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number

Search:

Sl.No. ↑↓	File Number	File Date ↑↓	Entity Name ↑↓	Branch ↑↓	RA Office ↑↓	Scheme ↑↓	Process ↑↓	File Status ↑↓	Action ↑↓
1	05AR07607355AM21	26/11/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	001 ⓘ	RA DELHI	Duty Free Import Authorisation (DFIA)	Application for DFIA File Number	Approved	Action ▾
2	8107600608AM21	19/10/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED			Duty Free Import Authorisation (DFIA)	Application for DFIA File Number		
3	MUMDFIAAPPLY00000604AM21	19/10/2020	PLANFUL SOFTWARE INDIA			Duty Free Import Authorisation	Application for DFIA File Number		Action ▾

back

Print

Payment Details

View Life Cycle

DSC/eSign Details

Transmission Details

Make a Copy

View Approved License/Rejection

View Submitted Attachments

Action ▾

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Type	Remarks	Submitted Date	View
1	Supplies under deemed exports/intermediate supplies	a	26/11/2020	<a href="#">View</a>

Previous 1 Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Feedback

Activate Windows  
Go to Settings to activate Windows

5. Click on the print option, to view the submitted application and print the same. To view, the payment details click on payment details option in the dropdown. For viewing the lifecycle of the application click on view life cycle button, similarly, for DSC signature details, transmission details, view approved license/ rejection letter, view submitted attachments, select the respective options from the list.

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Track

**PAYMENT DETAILS**

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Date & Time	Payment Status
1	15/09/2020 01:49:48 PM	SUCCESS
2	15/09/2020 01:50:28 PM	SUCCESS
3	26/11/2020 12:31:54 PM	SUCCESS
4	26/11/2020 03:02:34 PM	SUCCESS

Showing 1 to 4 of 4 entries

Previous 1 Next

Feedback

NUMIDBI - 05AR07607355AM21

Activate Windows  
Go to Settings to activate Windows.

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**VIEW LIFE CYCLE**

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Action	Action Date	Action By
1	Submitted	26/11/2020 03:02:44 PM	Importer/Exporter

Showing 1 to 1 of 1 entries

Previous 1 Next

Feedback

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows  
Go to Settings to activate Windows.

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DIRECTORATE GENERAL OF  
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Track

DSC/ESIGN DETAILS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	E-sign Type	Serial Number	Signed Date	Certificate Type	Certifying Authority	Common Name	Organisation	Certificate Issued Date
No data available in table								

Showing 0 to 0 of 0 entries

PreviousNext

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows  
Go to Settings to activate Windows

Ask VAHEI

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GOVERNMENT OF INDIA  
विदेश व्यापार महानिदेशालय  
DIRECTORATE GENERAL OF  
FOREIGN TRADE

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Track

TRANSMISSION DETAILS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Date Of Transmission	CBIC Response	CBIC Response Date
1	2020-11-26 15:02:47.0	Acknowledgement Awaited	2020-11-26 15:02:47.0

Showing 1 to 1 of 1 entries

Previous1Next


Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows  
Go to Settings to activate Windows

Ask VAHEI

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GOVERNMENT OF INDIA

व्यक्तिगत एवं उद्योग मंत्रालय  
MINISTRY OF COMMERCE AND INDUSTRY



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Track

VIEW SUBMITTED ATTACHMENTS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Type	Remarks	Submitted Date	View
1	Supplies under deemed exports/intermediate supplies	a	26/11/2020	<a href="#">View</a>

[Previous](#)
[Next](#)


Feedback

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

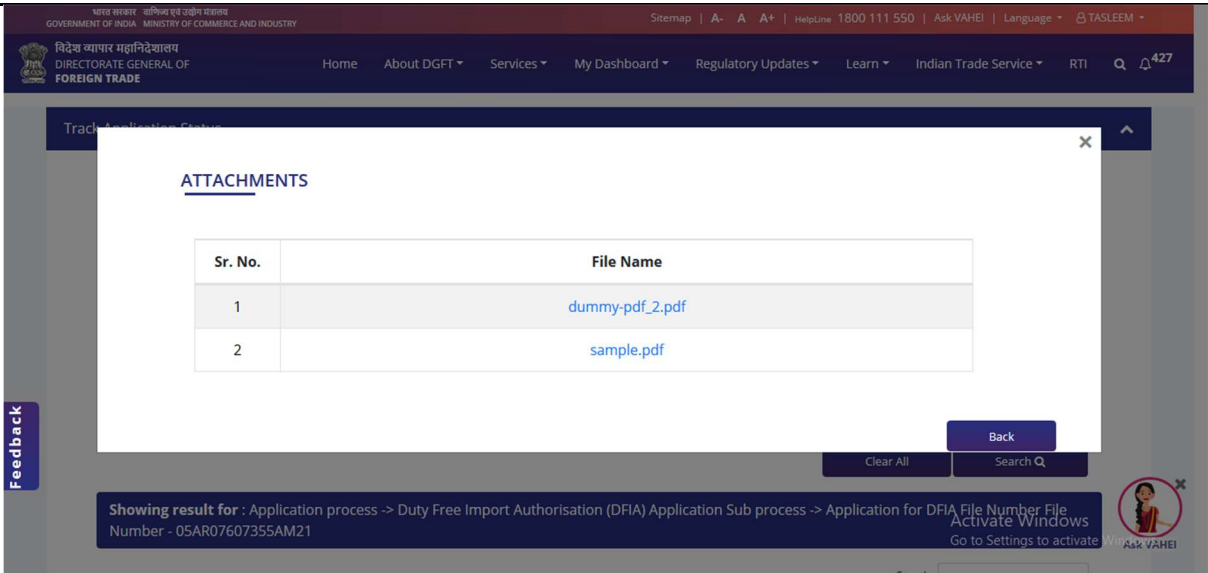
DFIA File Number File

Activate Windows

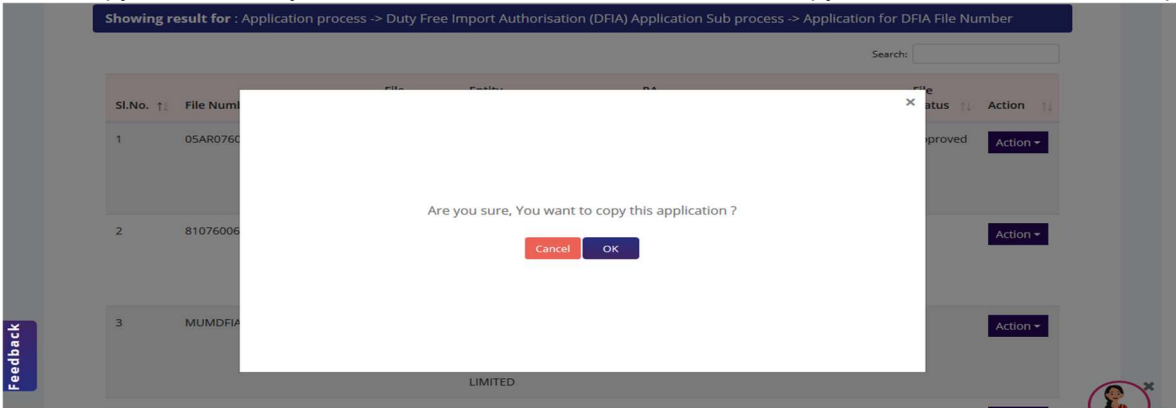
Go to Settings to activate Windows



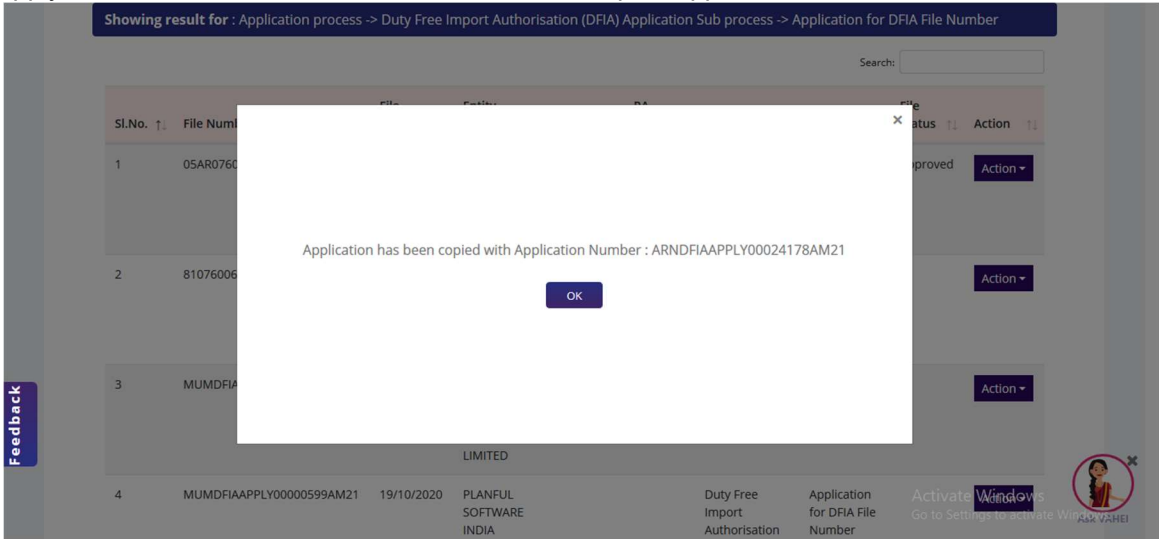
Ask VAHEI



6. Now to make a copy of the already submitted file, user can click on make a copy button under the action dropdown



7. Click on the ok button to create a copy of the file successfully and application number will be displayed to the user, users can go to the Apply DFIA File number node to continue with the copied application.



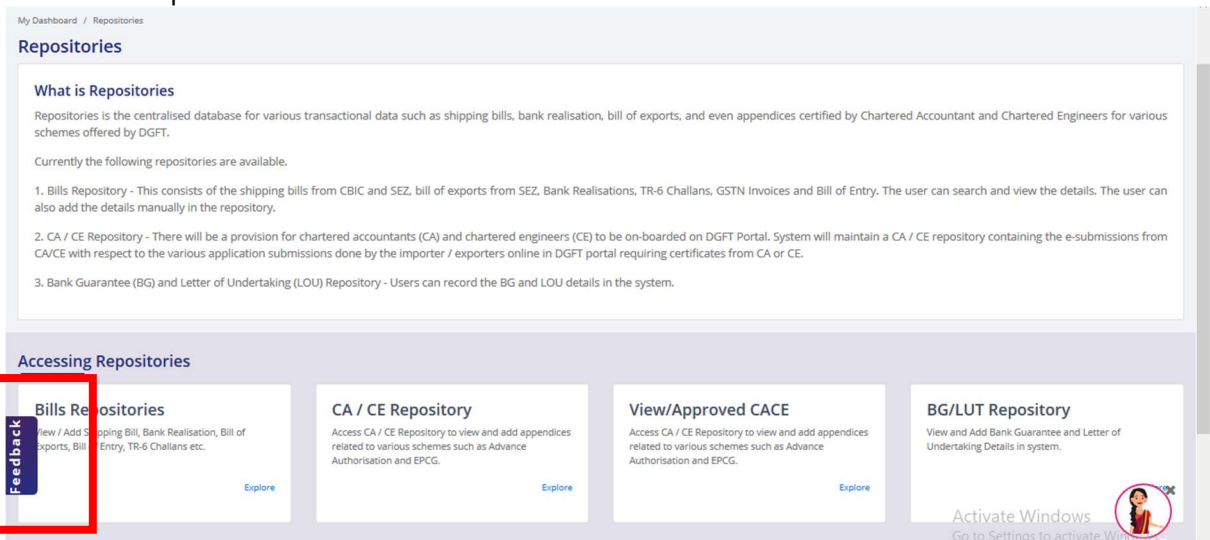


## Adding Non-EDI shipping bill to bill repository

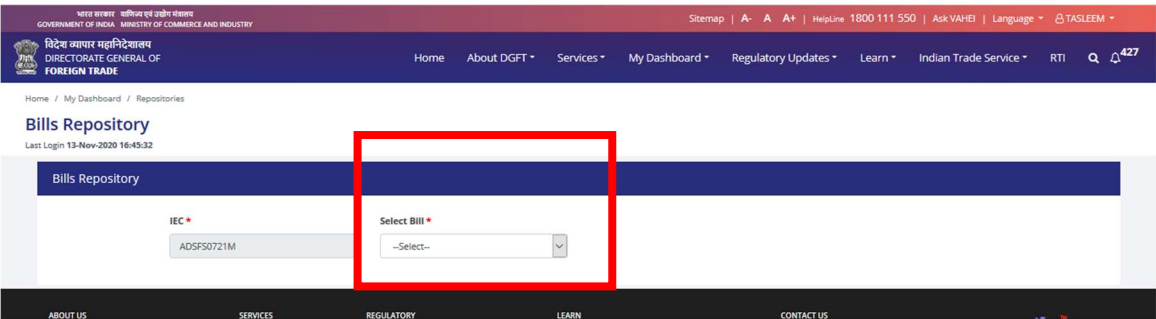
The non-EDI shipping bills can be added to the bill repository, which will be useful for proceeding with the application for transferable DFIA.

User may proceed with the following steps:

1. Visit the DGFT portal website and proceed with Login by entering the User ID, Password and captcha, then click on the login button to log in to the system.
2. Once you land on Dashboard then in search box type repository, and select the repository option of the search result, you will be redirected to the repositories screen



3. Now click on explore hyperlink in the Bill Repository node, you will be redirected to the bill repository page.



4. In select bill drop-down, select the Shipping Bill option and then click on add Non-EDI shipping bill button, you will be redirected to draft shipping bill application page

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Bills Repository

Last Login 13-Nov-2020 16:45:32

Bills Repository

IEC \*  
ADSF50721M

Select Bill \*  
Shipping Bill

Shipping Bill Number

Shipping Bill Date \*  
From Date  
28/08/2020  
To Date  
26/11/2020

Port Code  
Search Port of Req e.g Ali

Port Type  
Select Some Options

FOB In FCC  
Min  
Max

File Number

License No

Search Reset Add Non-EDI Shipping Bill Get Shipping Bill Details from Customs

Feedback

Activate Windows  
Go to Settings to activate Windows.

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Bills Repository

Last Login 13-Nov-2020 16:45:32

Draft Application | Shipping Bill

Show 10 entries Search:

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNBILLSB00016809AM21	03/11/2020 16:47	TF01@GMAIL.COM	03/11/2020 17:02	TF01@GMAIL.COM	Action
<input type="radio"/>	2	ARNBILLSB00015552AM21	27/10/2020 14:23	TF01@GMAIL.COM	27/10/2020 14:23	TF01@GMAIL.COM	Action
<input type="radio"/>	3	ARNBILLSB00015533AM21	27/10/2020 14:16	TF01@GMAIL.COM	27/10/2020 14:16	TF01@GMAIL.COM	Action

Showing 1 to 3 of 3 entries

Start Fresh Application Proceed With Existing Application

Feedback

Previous 1 Next

5. Click on start fresh application button to create a shipping bill



Shipping Bill

IEC No of Exporter  
ADSF50721M

Port Type  
☐ EDI ☒ NON-EDI

EGM Number

Flight No/Vessel Code

Total FOB value(in INR) \*

Shipping Bill Number \*

Shipping Bill Date \*

Port of Export \*

Date of Export(EGM Date)

Flight Date/Sailing

Total FOB value in USD

Destination Port

Export Country \*

Date of LEO \*

USD exchange rate

Feedback

Activate Windows  
Go to Settings to activate Windows

6. Now fill all the required details and make sure, these points are satisfied:
- Make sure all the values are correctly entered.
  - Invoice serial no is the same as the export serial number entered in DFIA file number application in the part E section
  - DFIA file number should be entered in file number field of part E section

Shipping Bill

IEC No of Exporter  
ADSF50721M

Port Type  
☐ EDI ☒ NON-EDI

EGM Number  
1

Flight No/Vessel Code  
abc1

Total FOB value(in INR) \*

Total FOB Value In Foreign Currency

Customs file number

Shipping Bill Number \*

Shipping Bill Date \*

Port of Export \*

Date of Export(EGM Date)

Flight Date/Sailing

Total FOB value in USD

Destination Port

Export Country \*

Date of LEO \*

USD exchange rate

Foreign Currency

Foreign Currency exchange rate

Upload Attachments

Choose File to Upload \*

Feedback

Activate Windows  
Go to Settings to activate Windows

Feedback

Export Item Details

Invoice Number of the Shipping Bill \*

Serial number in the invoice Number \*

Description of Item of Exports

ITC(HS) Code \*

Product Group Code

Item serial number in the group

SION Number

Scheme Code

Reward Scheme request \*

Total Quantity \*

Unit of measure code \*

FOB Value In Rs \*

FOB value realized in the foreign currency code \*

Foreign Currency Code \*

Foreign currency exchange rate in INR while time of shipping bill \*

Unit in Rs \*

Present Market Value (PMV) in Rs. \*

IEC of third party

US dollar currency exchange rate in INR while time of shipping bill

FOB value in USD

Copy

Excel

CSV

PDF

Print

Activate Windows

Go to Settings to activate Windows.

Ask VAHEI

Feedback

Total Quantity \*

Unit of measure code \*

FOB Value In Rs \*

FOB value realized in the foreign currency code \*

Foreign Currency Code \*

Foreign currency exchange rate in INR while time of shipping bill \*

Unit in Rs \*

Present Market Value (PMV) in Rs. \*

IEC of third party

US dollar currency exchange rate in INR while time of shipping bill

FOB value in USD

Copy

Excel

CSV

PDF

Print

Save

Invoice Number of the Shipping Bill	Serial number in the invoice Number	Description of Item of Exports	ITC(HS) Code	Product Group Code	Item serial number in the group	SION Number	Scheme Code	Reward Scheme request	Total Quantity	Unit of measure code	FOB Value In Rs	FOB value realized in the foreign currency code
12	1		71101110,Unwrought form	A-Chemical and Allied Products	11	A11	-	N	100.00	Number	12,00,45,86,378.00	61,72,02,384.00

Showing 1 to 1 of 1 entries

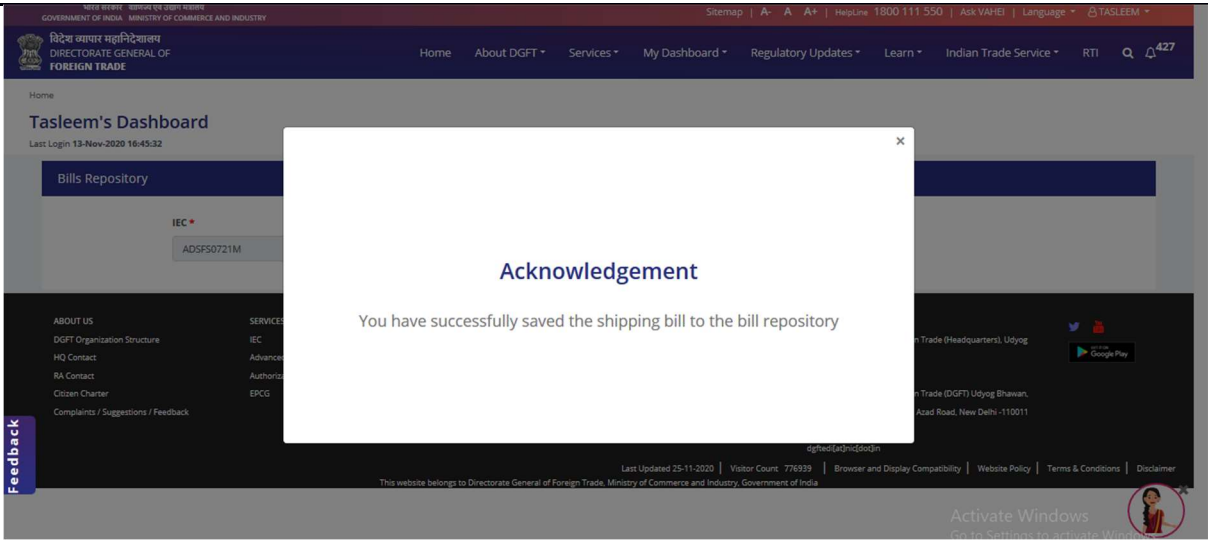
Previous

Activate Windows

Go to Settings to activate Windows.

Ask VAHEI

7. Now click on the save button, the Shipping bill be successfully created and acknowledgement will be displayed to the user.



# Apply for Transferable DFIA

## Introduction

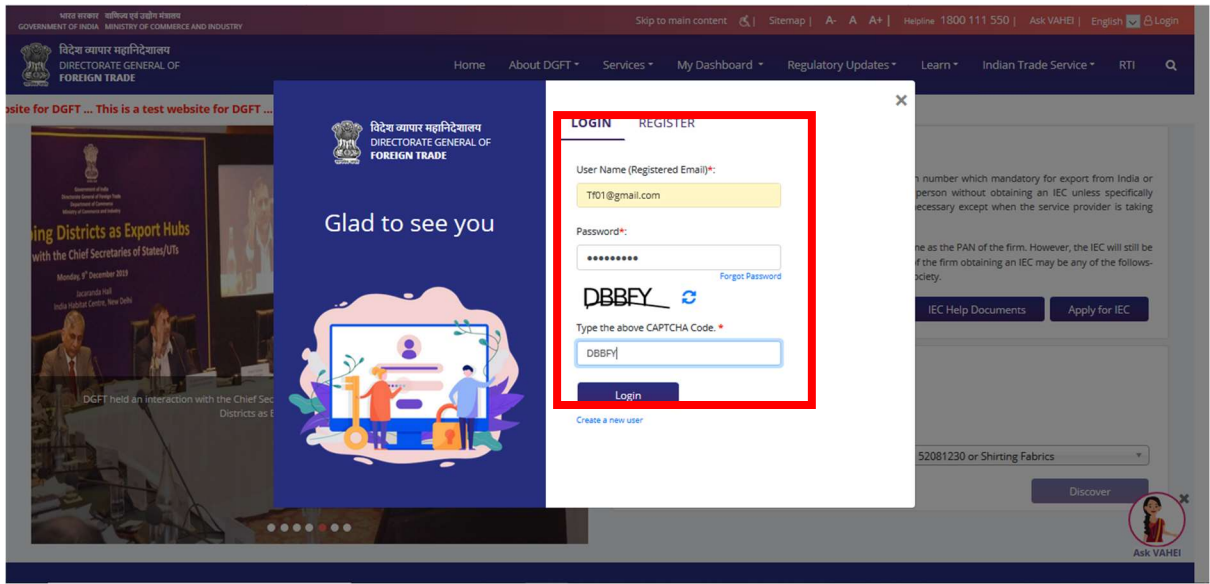
This section covers the process of applying for the DFIA file number.

### Pre-conditions for applying for DFIA:

- 1. IEC Entity has already Imported Items by paying customs duty.
- 2. The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
- 3. e-Sign and DSC are enabled for submission.
- 4. The applicant is authorised to draft and submit applications for an IEC.
- 5. Successfully approved DFIA file number application and Valid shipping bills EDI or Non-EDI

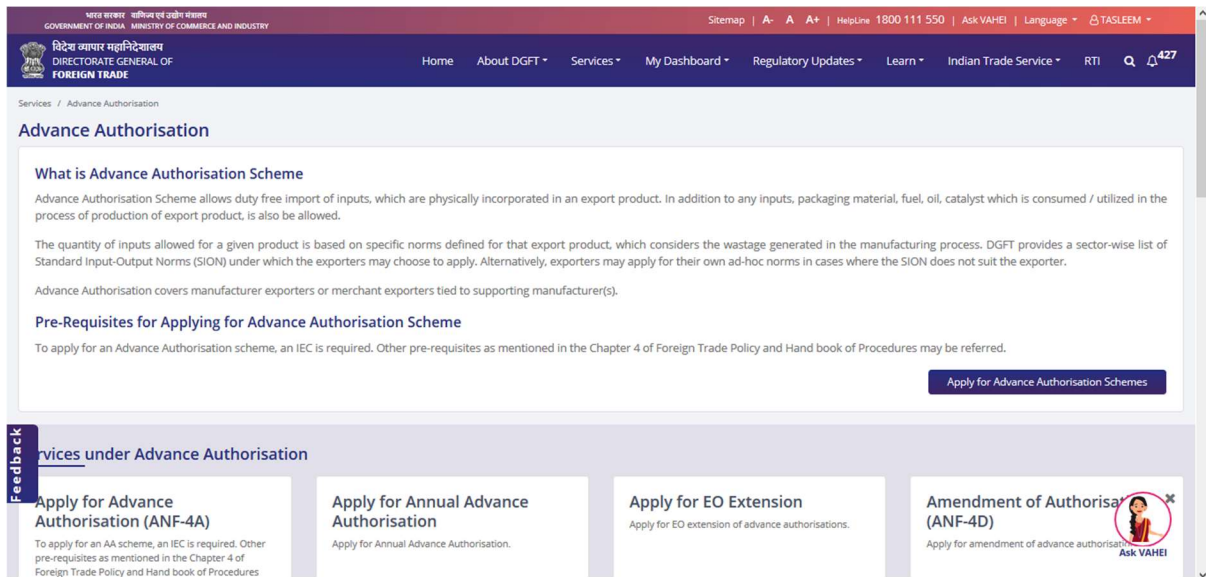
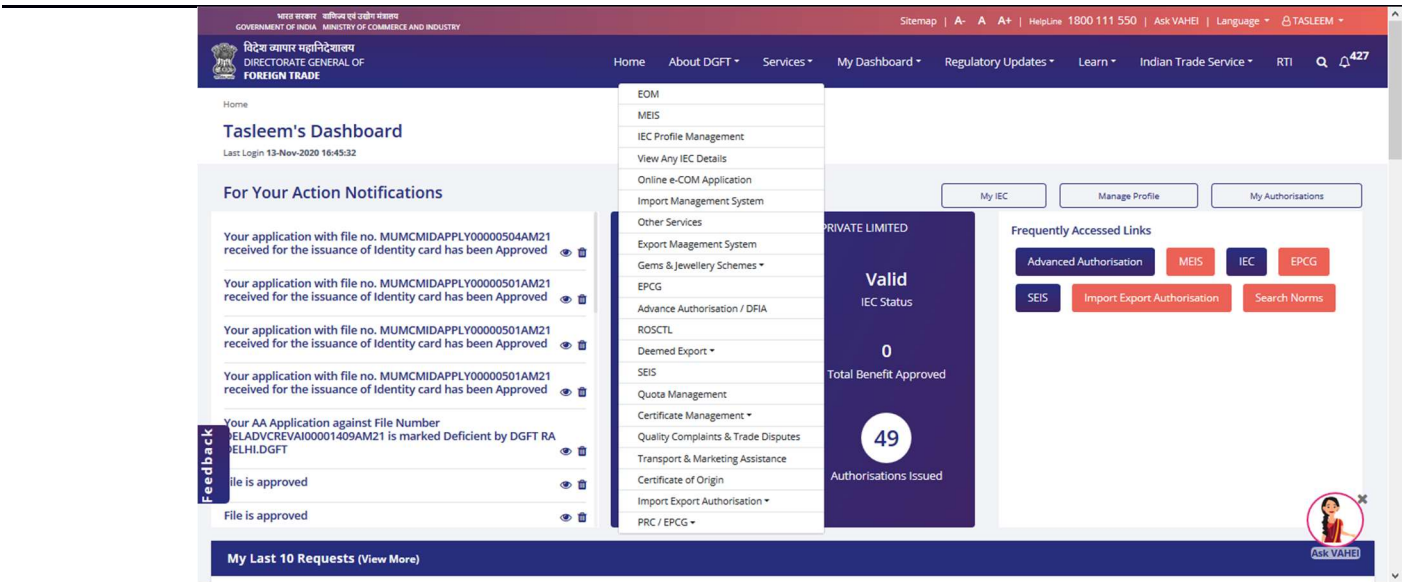
The apply for Transferable DFIA is as follows:

- 1. log in to the portal with valid credentials and click on service option present in the top of the screen.

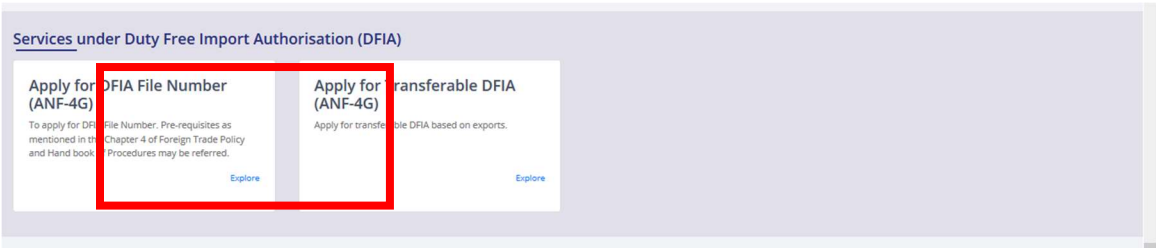


- 2. Click on advance authorisation/DFIA option from the menu, you will be redirected to the AA/DFIA page





3. Scroll down to find the Apply for Transferable DFIA (ANF-4G) node and click on explore button on the DFIA node, you will be redirected to the Apply for Transferable DFIA (ANF-4G) application page.



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Apply For Transferable DFIA  
Last Login 13-Nov-2020 16:45:32

Draft Application | Application for transferable DFIA

Show 10 entries

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNDFIATRANS00020028AM21	13/11/2020 16:46	TF01@GMAIL.COM	13/11/2020 16:52	TF01@GMAIL.COM	Action
<input type="radio"/>	2	ARNDFIATRANS00020023AM21	13/11/2020 16:37	TF01@GMAIL.COM	13/11/2020 16:39	TF01@GMAIL.COM	Action
<input type="radio"/>	3	ARNDFIATRANS00013895AM21	19/10/2020 18:42	TF01@GMAIL.COM	23/10/2020 20:33	TF01@GMAIL.COM	Action
<input type="radio"/>	4	ARNDFIATRANS00013875AM21	19/10/2020 17:51	TF01@GMAIL.COM	19/10/2020 18:11	TF01@GMAIL.COM	Action
<input type="radio"/>	5	ARNDFIATRANS00013854AM21	19/10/2020 15:46	TF01@GMAIL.COM	19/10/2020 17:21	TF01@GMAIL.COM	Action
<input type="radio"/>	6	ARNDFIATRANS00013820AM21	19/10/2020 14:00	TF01@GMAIL.COM	19/10/2020 15:45	TF01@GMAIL.COM	Action

Feedback

4. You can either proceed with the draft application or create a new application, for proceeding with the draft application select the radio button of the corresponding application and click on the Proceed with existing application button present in the bottom of the screen and go ahead with an application form where you left

<input type="radio"/>	9	AD5FS0721MN0000011456	16/10/2020 19:17	TF01@GMAIL.COM	16/10/2020 19:59	TF01@GMAIL.COM	Action
<input type="radio"/>	10	AD5FS0721MN0000011450	15/10/2020 19:44	TF01@GMAIL.COM	16/10/2020 12:02	TF01@GMAIL.COM	Action

Showing 1 to 10 of 46 entries

Start Fresh Application

Proceed With Existing Application

Previous12345Next

5. For creating a fresh application, click on Start Fresh Application button present in the bottom of the screen, you will be displayed with a fresh application

Home  
Tasleem's Dashboard  
Last Login 13-Nov-2020 16:45:32

Outstanding Authorisation Details

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Applicant Details

DFIA File Number\*

Branch Code\*

Type of Norm\*

DFIA File Number

Clear All

Save

6. In application details page select the DFIA file number to proceed with the application, all the details in this application will be auto-populated as per the DFIA file number application that is selected.

Tasleem's Dashboard

Last Login 13-Nov-2020 16:45:32

Outstanding Authorisation Details

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Applicant Details

DFIA File Number\*

Branch Code\*

Type of Norm\*

DFIA File Number

Clear All

Save

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7. Now click save and next button in application details page to reach past year Exports/Deemed Supplies Details page. All details on this screen will be auto populated.

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Past Year Exports/Deemed Supplies Details

Financial Year	Direct Exports		Third Party Exports		Total Exports		Supplies to SEZ		Supplies to EOU		Other Deemed Exports		Total Deemed Exports	
	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)
2017-18	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	32.547	0.00
2018-19	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	37.925	0.00
2019-20	0.001	0.00	0.006	0.00	0.00	0.00	0.568	0.00	56.757	0.00	56.757	0.001	44.578	0.00

Showing 1 to 3 of 3 entries

Total FOB Value of Exports in Preceeding Financial Years in INR (Crores) \*

CIF Value of Authorisations Already Obtained Under Self-Declaration / Self-Ratification in INR (Crores) \*

Total Entitlement in INR (Crores) \*

Balance Entitlement in INR(Crores) \*

Clear All

Save & Next

8. Click on save and next button to reach, Export/Import details screen. All details on this screen will be auto populated. If a required user can modify the data that is auto populated in this screen

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Export Group Details

Export Product Group \*

Currency of Imports

Freely Convertible Currency

Export Item Details

Shipping Bill / Deemed Export Details

Shipping Bill / Invoice Wise Export items details

Cumulative Values

Deemed Export Details (Optional)

Clear All

Save & Next



Details

Exports/Deem...

Details

Details

Summary

Export Group Details

Export Item Details

SION Serial No.\*  
A11  
[Search SION](#)

Item(s) to be exported / supplied under the Authorisation  
1-Methylamine 1-Methi-thio-2NitroethaneNitro compound

Item Characteristics\*

ITC (HS) Code ⓘ\*  
Search ITC Code e.g 741  
[Check the ITC\(HS\) Codes here](#)

Quantity\*

UOM\*  
Select

Total FOB / FOR Value (In INR,)\*

Total FOB / FOR Value (In freely convertible currency)\*

Foreign Exchange Rate  
1 UAE Dirham=20 INR  
[Check Exchange Rates](#)

Show 10 entries

Add

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Item Characteristics	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR,)	Total FOB / FOR Value (In freely convertible currency)	Edit/Delete
1	A11	1-Methylamine 1-Methi-thio-2NitroethaneNitro compound	Description	71101110,Unwrought form	100	Number	12,00,45,86,378.00	61,72,02,384.47	<a href="#">/</a> <a href="#">🗑</a>

Showing 1 to 1 of 1 entries

Previous 1 Next

9. In the Shipping bill/deemed export details section and shipping bills/ invoice wise export items details section of this screen, the details will be auto populated from the shipping bill that was attached to the DFIA file number selected in the first screen.

Application Details

Past Year Exports/Deem...

Exports/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Export Group Details

Export Item Details

Shipping Bill / Deemed Export Details

Show 10 entries

Shipment Invoice Number	Shipment Invoice Date	Port of Export	LEO Date	FOB/FOR In INR.	FOB/FOR In Currency of Imports	FOB/FOR In US\$	Quantity of Export	U.O.M	BRC No	BRC Date	Bank and Branch Details	BRC FOB in INR
12	01/11/2020	Adalaj	03/11/2020	12,00,45,86,378.00	61,72,02,384.00		100.0	Number	CBIN0000000990000053	02/12/2016	CBIN00000000	513745.43399999995
12	01/11/2020	Adalaj	03/11/2020	12,00,45,86,378.00	61,72,02,384.00		100.0	Number	CBIN0000000990000054	22/12/2016	CBIN00000000	1125149.328
12	01/11/2020	Adalaj	03/11/2020	12,00,45,86,378.00	61,72,02,384.00		100.0	Number	CBIN0000000990000055	15/05/2017	CBIN00000000	231928.182

Showing 1 to 3 of 3 entries

Previous 1 Next

Shipping Bill / Invoice Wise Export Items details

Cumulative Values

Deemed Export Details (Optional) ⓘ

Clear All

Save & Next



Shipping Bill / Invoice Wise Export Items details

Export Serial Number \*

ITC (HS) Code \*

Please Select

Update

Cancel

Show 10 entries

Sr no.	Type of Export	ITC(HS) code	Shipping Bill No.	GST Invoice No.	Invoice Sr. No.	Export Product Group	SION No.	Export Product Sr. No.	Quantity Exported / Supplied- Direct Export	Quantity Exported / Supplied- Third Party Exports	Quantity Exported / Supplied- Deemed Exports or Intermediate Supplies	Quantity Exported / Supplied- Total	Quantity Exported / Supplied- UOM	Edit
1	NON-EDI	71101110,Unwrought form	12300	12	1	Chemical and Allied Products	A11	11					Number	

Showing 1 to 1 of 1 entries

Previous

Next

Sr no.	Type of Export	ITC(HS) code	Shipping Bill No.	GST Invoice No.	Invoice Sr. No.	Export Product Group	SION No.	Export Product Sr. No.	Quantity Exported / Supplied- Direct Export	Quantity Exported / Supplied- Third Party Exports	Quantity Exported / Supplied- Deemed Exports or Intermediate Supplies	Quantity Exported / Supplied- Total	Quantity Exported / Supplied- UOM	Edit
1	NON-EDI	71101110,Unwrought form	12300	12	1	Chemical and Allied Products	A11	11					Number	

Foreign Currency Name UAE Dirham

Foreign Currency Conversion rate

Foreign Currency Eqv. US\$/INR Rate 19.45

FOB In FFE 61,72,02,384.00

FOB In INR 12,00,45,86,378.00

FOB Eqv US\$

BRC Details - FC Conversion Rate

BRC Details Eqv to US\$ Rate

BRC Details FOB In FC 7,90,01,905.152

BRC Details FOB In INR 1,53,65,87,056.384

BRC Details FOB Eqv US\$ 0.00

Export Serial Number

ITC (HS) Code

Showing 1 to 1 of 1 entries

Previous

Next

10. Verify the cumulative values section and deemed export details section, update if required and proceed further by clicking on save and next button. You will be redirected to the input details page

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Export Group Details

Export Item Details

Shipping Bill / Deemed Export Details

Shipping Bill / Invoice Wise Export items details

Cumulative Values

Grand Total FOB / FOR Value of Exports to be made, excluding commission(In INR)\*

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In currency of imports)\*

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In US \$)\*

Total Freely convertible currency \*

Deemed Export Details (Optional)

Clear All

Save & Next

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

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Attachments

Declaration

Application Summary

Export Group Details

Export Item Details

Shipping Bill / Deemed Export Details

Shipping Bill / Invoice Wise Export items details

Cumulative Values

Deemed Export Details (Optional) ⓘ

Name of the project authority \*

Address of project Authority \*

Supply order number \*

Delivery period of Supply

Credit under which project is financed \*

Method by which order is procured \*

Clear All

Save & Next

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Inputs Details

Note:

1. Please refer the Input Item Details grid given below.

2. Input items mapped to the SION Serial Number specified in Export Item Details are provided here against the corresponding serial numbers.

3. Please ensure to tick / select the Input items required and update the ITC(HS) Code, Quantity, CIF Values and other details for respective items before proceeding. Unticked items will not be considered in the authorisation.

4. Please verify the application summary carefully before submitting the application.

Export Serial Number\*

Inputs as per \*

Serial No.\*

Input Description

Technical Features / Description\*

ITC (HS) Code ⓘ \*

UOM\*

Quantity allowed ⓘ

Quantity Required\*

Total CIF Value (in INR)\*

Total CIF Value (in freely convertible currency)\*

Foreign Exchange Rate

10 entries

Add

11. All the details in the input details screen are auto populated and if the required user can modify the details in this screen.

SNo <input type="checkbox"/>	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Quantity Required	CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit/Delete
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4				
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2				
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	Number	9	8	12,45,87,956.00	60,18,741.83	
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2				
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2				
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8				

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)\*

12,45,87,956.00

Grand Total CIF Value of Imports (In currency of imports)\*

22,67,296.74

Grand Total CIF Value of Imports (In US \$)\*

16,72,321.55

Grand Total CIF Value of Imports (In Freely convertible currency)\*

60,18,741.83

Previous

1

Next

12. After clicking the update button, the item details will be updated in the list, before proceeding further tick mark all the input items you require and verify the total values
13. Click on the appendix 4J hyperlink to read and declare the same before proceeding. And if required to add invalidation details, please select yes radio button for the 'do you want to add invalidation/ARO requests?'

Outstanding Authorisation Details

Application Details

Past Year Exports/Deem...

Export/Import Details

**Input Details**

Additional Input

Consumption Details

Split DFIA

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Declaration

Application Summary

Inputs Details

Inputs Details (As per Shipping Bill)

Is Import from registered Source for Pharmaceutical products? ☐ Yes ☒ No

Do you want to Add Invalidation/ARO Request? ☒ Yes ☐ No

☒ Item(s) declared do not fall under Appendix 4J

Clear All

Save & Next

APPENDIX –4J  
(Please see paragraph 4.42 of HBP)  
Export Obligation Period for Specified Inputs with Pre-import Condition.

Sl. No.	Import Item(s)	Export Obligation Period from the date of clearance of each import consignment by Customs Authority
1)	Spice	120 days
	(a) Pepper, cardamom and chillies for Value Addition purpose like crushing / grinding /sterilisation or for manufacture of oils and oleoresins and not for simple cleaning, grading, repacking etc.	However, for imports completed up to 31.12.2008, Export Obligation Period (EOP) shall be 150 days.
	(b) Spices other than pepper, cardamom and chillies for manufacture of Spice oils. Oleoresins.	12 months.
	(c) Other than (a) & (b) above.	90 days
2)	Drums (with a specific export order and pre-import	12 months

14. Now click on save and next, you will reach additional input details screen, in this screen all details are auto-populated as per DFIA file number selected. User can edit the values if required.

Drawback Claimed(Optional)

Invalidation Details

Drawback Claimed(Optional)

Showing 10 of 0 entries

Sr No Shipping Bill

Showing 0 to 0 of 0 entries

Total Drawback Value (IN INR.)

Feedback

Invalidation Details

Indigenous Supplier Details

Wastage claimed

Input Name\*

Quantity Invalidated\*

Update

Showing 10 of 1 entries

Import Item Serial Number	Serial Number	Input As Per	Export Serial No	Input Item Description	Technical Features / Description	ITC (HS ) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	A11	SION	1	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	9	8	7	1	Number	Import + Indigenous	

Showing 1 to 1 of 1 entries

Previous 1 Next

Indigenous Supplier Details

Wastage claimed

Clear All

Save & Next

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

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Declaration

Application Summary

Drawback Claimed(Optional)

Invalidation Details

Indigenous Supplier Details

Feedback

Indigenous Supplier Details

Wastage claimed

Add Supplier Details

Showing 10 of 1 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
1	ASNPS2087E	Prashant Sehgal	Sector 28 Noida second one yaha fatega,Sector 28 Noida	New Delhi_Office of Zonal Director General of Foreign Trade	Invalidation Letter	001-Sector 28 Noida second one yaha fatega		<a href="#">View Input</a>

Showing 1 to 1 of 1 entries

Previous 1 Next

Wastage claimed

Clear All

Save & Next

Show 10 entries

IEC of Indigenous Producer/Supplier from where items are to be procured

Name of Indigenous

Regional Authority of Indigenous

Issue Invalidation

Input Item Serial No.

Edit/Delete

1

ASNPS2087E

or 28

View

Input

Previous

Next

Wastage claimed

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Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi

INPUT DETAILS

Show 50 entries

Serial No.	Quantity Invalidated	UOM	Total CIF Value (IN INR.)	Total Cif to be imported (IN INR.)
3	7	Number	10,90,14,461.50	19,83,884.64

Showing 1 to 1 of 1 entries

Previous

Next

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Wastage Claimed\*

Justification\*

Update

Cancel

Show 10 entries

Import Item Serial No.	Export Serial No.	Input As Per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Total CIF Value (IN INR.)	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	8	8	7	1	Number	Import + Indigenous	12,45,87,956.00	

Previous

Next

Clear All

Save & Next

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input\*

Wastage Claimed\*

Justification\*

Update

Cancel

Show 10 entries

Import Item Serial No.	Export Serial No.	Input As Per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Total CIF Value (IN INR.)	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	8	8	7	1	Number	Import + Indigenous	12,45,87,956.00	

Total CIF Value Invalidated (IN INR) 10,90,14,461.50

Total CIF Value Imported (IN INR) 1,55,73,494.50

Wastage Claimed in % of Input Value 0.8

Justification

Previous

Next

Clear All

Save & Next

15. Now click on save and next button to reach consumption details screen. On consumption details screen, all the details are auto populated and cannot be modified export details and input details ap per importer/exporter, however, quantity consumed can be editable.

Application Details

Past Year Exports/Deem...

Exports/Imports Details

Input Details

Additional Input

Consumption Details

Split DFIA

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Application Summary

Export Details as per Importer/Exporter

Show 10 entries

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Item Characteristics	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR.)	Total FOB / FOR Value (In freely convertible currency)
1	A11	1-Methylamine 1-Methyl-thio-2-NitroethaneNitro compound	Description	71101110,Unwrought form	100	Number	12,00,45,86,378.00	61,72,02,384.47

Showing 1 to 1 of 1 entries

Grand Total FOB / FOR Value of Exports to be made, excluding commission(In INR.)\*  
12,00,45,86,378.00

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In currency of Imports)\*  
22,60,75,073.03

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In US \$)\*  
16,48,98,164.53

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In Freely Convertible Currency)\*  
61,72,02,384.47

Previous Next

Input Details- As Per Importer/Exporter

Clear All

Save & Next

Export Details as per Importer/Exporter

Input Details- As Per Importer/Exporter

Quantity Declared

Quantity Consumed\*

Remarks

Update

Cancel

Show 10 entries

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Please enter quantity consumed for selected input	Quantity Declared	Quantity Invalidated	CIF Value (In INR)	Edit
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4					
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2					
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	Number	9		8	7	12,45,87,956.00	
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2					
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2					
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8					

Quantity Declared

Quantity Consumed\*

Remarks

Update

Cancel

Show 10 entries

2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2					
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	Number	9	7	8	7	10,90,14,461.50	
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2					

16. Verify the grand total values and enter the grand total exemption values.

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports applied for (In INR)\*

10,90,14,461.50

Grand Total CIF Value of Imports applied for (In currency of imports)\*

19,83,884.64

Grand Total CIF Value of Imports applied for (In US \$)\*

14,63,281.36

Grand Total CIF Value of Imports applied for (In Freely Convertible Currency)\*

52,66,399.10

Grand Total CIF Value of Imports invalidated (In INR)\*

10,90,14,461.50

Grand Total CIF Value of Imports invalidated (In currency of imports)\*

19,83,884.65

Grand Total CIF Value of Imports invalidated (In US \$)\*

14,63,281.36

Grand Total exemption ( GST duty)\*

1222225

Grand Total exemption (Basic custom duty)\*

1222224

Total Value Addition in(%)\*

11619.63

17. Click on save and next button to reach the split DFIA screen.

Outstanding Authorisation Details

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

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Application Summary

Split DFIA

Split DFIA? ☐ Yes ☒ No

Show  entries

Import Item Name	Quantity
Dimethyl Sulphoxide	7.0

CIF Value (In INR.) 109014461.5

Previous **1** Next

Feedback

Clear All Save & Next

18. Click on the 'yes' radio button for 'split DFIA?' option

Split DFIA

Split DFIA? ☒ Yes ☐ No

Show  entries

Import Item Name	Quantity
Dimethyl Sulphoxide	7.0

CIF Value (In INR.) 109014461.5

Previous **1** Next

Number of split\*

Select

Split Details

Show  entries

Import Item Name
Dimethyl Sulphoxide

Total Amount :

Previous **1** Next

Feedback

19. Select the number of splits from the drop-down and enter the split quantities for each split.

Previous1Next

Number of split\*  
2

Split Details

Show10entries

Import Item Name

Split 1 Quantity

Split 2 Quantity

Dimethyl Sulphoxide403

Total Amount:6229397846720483.5

Previous1Next

Save Split

20. Now click on save button in the split DFIA page.

Number of split\*  
2

Split Details

Show10entries

Import Item Name

Split 1 Quantity

Split 2 Quantity

Dimethyl Sulphoxide403

Total Amount:6229397846720483.5

Previous1Next

Save Split

Data splitted successfully!

OK

Clear All

Save & Next

21. Add attachments if required by uploading the documents, add CA/CE details required by clicking Add CA/CE details button and clicking on add attachment button, then click on save and next button to reach declaration page.

Application DetailsPast Year Exports/Deem...Export/Import DetailsInput DetailsAdditional InputConsumption DetailsSplit DFIAAttachmentsDeclarationApplication Summary

Success Message

Your Application ARNDFIATRANS00024347AM21 has been saved successfully

Attachments

Attachment Type

Supplies under deemed exports/intermediate supplies

Remark

Uploaded Document List

Show10entries

Attachment Type

Remark

View / Add More Attachments

Delete

No data available in table

Add Attachments

CA/CE Details

Clear All

Save & Next



Attachments

CA/CE Details

Note:

1. Applicant can either add CA/CE certificate in the repository or attach its scanned copy directly in the attachment section of application

2. To add CA/CE details in the repository please follow the given path: My Dashboard >> Repositories >>CA/CE Repository OR [Link of CA/CE Repository](#)

3. After adding CA/CE details it should be approved by CA/CE incase of an online application.

4. Once approved by CA/CE, applicant can search and attach in the application.

Add CA/CE Detail

Show10entries

Search:

Sl.No.	Application Number	CA/CE Membership Number	Appendix Type	View	Delete
No data available in table					

Showing 0 to 0 of 0 entries

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22. Sign the declaration page and click on save and next button to view the application summary.

Declaration

I / We hereby declare that :

1. The particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

2. none of the Proprietor/ Partner(s) / Director(s) / Karta / Trustee of the firm / company, as the case may be, is / are a Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / Company which has come to the adverse notice of DGFT or is in the caution list of RBI.

3. No export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

4. that I/We have updated the IEC profiles in ANF-1.

5. I/We hereby certify that: the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time): The Customs Act, 1962, The Central Excise Act 1944, Foreign Trade (Development & Regulation) Act 1992, as amended, and The Foreign Exchange Management Act,1999; The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005

6. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place\*

UTTAR PRADESH

Date\*

27/11/2020

User Details

(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name : TASLEEM AHMED

Email : TFO1@GMAIL.COM

Office Address : 001-hno.490

Residential Address : 123, 1234, MEEURT, MEERUT, UTTAR PRADESH, 250001

Designation : Importer/Exporter in own company

Mobile : 8979180488

Clear All

Save & Next

23. On application summary page, click on the print button to view and print the application summary for future references, then scroll down to check the fee of the application. Now click on the sign button after reviewing the application summary and make payment.

Outstanding Authorisation Details

Application Details

Entity Name

Application Number

Applicable Export Foreign Currency

Applicable Foreign Exchange Rate

Basic Details

Branch Code of the Applicant :

Type Of Norm :

File Number :

Authorisation File Number

Date of generation of File Number

CIF Value (In INR)

CIF Value(In Currency of Import)

CIF Value(In Freely Convertible currency)

Authorisation File Number

Application Details

Entity Name

Application Number

Applicable Export Foreign Currency

Applicable Foreign Exchange Rate

Basic Details

Branch Code of the Applicant :

Type Of Norm :

File Number :

Authorisation File Number

Date of generation of File Number

CIF Value (In INR)

CIF Value(In Currency of Import)

CIF Value(In Freely Convertible currency)

Authorisation File Number



Print Summary

Feedback

Transferable DFIA

ANF -4 G

Application for issue of Transferable Duty Free Import Authorisation (DFIA) (including for ARO and Invalidation Letter)

Application Details

IEC	Entity Name	Application Number	Applicable Export Foreign Currency	Applicable Foreign Exchange Rate
ADSF50721M	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	ARNDFIATRANS00024347AM21	UAE Dirham	1 UAE Dirham = 19.45 INR

Basic Details

Branch Code of the Applicant	Type of Norm	File Number :
001-hno.490	SION	05AR07607355AM21

Authorisation File Number

Sr No.	Date of generation of File Number	CIF Value (In INR)	CIF Value(In Currency of Import)	CIF Value(In Freely Convertible currency)	Authorisation File Number
	26/11/2020	12,45,87,956.00	22,67,296.74	12,45,87,956.00	05AR07607355AM21

111 LINE LEAVES 104 ON PAGE.

- 4.I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).
- 5.no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.
- 6.that I/We have updated the IEC profiles in ANF 1.
7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act, 1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.
- 8.I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place : NOIDA Date : 03/09/2020

Amount to be Paid : Rs. 100000.0

Payment

Feedback

<b>Name :</b> TASLEEM AHMED	<b>Designation :</b> Importer/Exporter in own company
<b>Email :</b> TF01@GMAIL.COM	<b>Mobile :</b> 8979180488
<b>Office Address :</b> 001-hno.490	
<b>Residential Address :</b> 123, 1234, MEEJRT, MEERUT, UTTAR PRADESH, 250001	

[Print Receipt](#)



**विदेश व्यापार महानिदेशालय**  
DIRECTORATE GENERAL OF  
FOREIGN TRADE

DGFT, Udyog Bhawan, New Delhi

## E-PAYMENT RECEIPT

IEC	ADSF50721M
File Number	05AS07607373AM21
Date of Submission	2020-11-27 12:04:14
IP Address	106.215.179.138
Firm Name	PLANFUL SOFTWARE INDIA PRIVATE LIMITED
Firm Address	12 street
Service Availed	Transferable DFIA
Mode of Signature	Digital Signature

## PAYMENT DETAILS

Transaction Id	9551
Total Fee Amount (in INR)	99999.00
Date of Submission	2020-11-27 12:04:14
Mode of Payment	Bharatkosh

Directorate General of Foreign Trade

DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	ADSFS0721M
File Number	05AS07607373AM21
Date of Submission	2020-11-27 12:04:14
IP Address	106.215.179.138
Firm Name	PLANFUL SOFTWARE INDIA PRIVATE LIMITED
Firm Address	12 street
Service Availed	Application for transferable DFIA
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction ID	9551
Amount (in INR)	99999.000

32. Now click on the OK button of the e-receipt. Now your application is submitted and auto approved, you will receive notifications.

Firm Address	12 street
Service Availed	Transferable DFIA
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	9551
Total Fee Amount (in INR)	99999.00
Date of Submission	2020-11-27 12:04:14
Mode of Payment	Bharatkosh
Transaction Status	SUCCESS
Transaction Complete Date	2020-11-27 12:04:14

OKDownload Receipt

33. After clicking on OK button, the user will be redirected to track the status of the application, where user can track the status of the application.

Name	PLANFUL SOFTWARE INDIA PRIVATE LIMITED
Address	12 street
Available	Transferable DFIA
Signature	

Your application for **Transferable DFIA** with file number **05AS07607373AM21** has been successfully submitted to DGFT for further processing.

OK

Download Re

ICES

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Directorate General of Foreign Trade (Head

ITC/BIS Based Import & Export Policy

E-Learning Videos

New Delhi

Track Application Status

Type of scheme \*  
Please Select

Type of sub scheme \*  
Please Select

From Date

To Date

Application Number

File Number

Branch code  
Please Select

RA Office  
Please Select

Clear All

Search Q


Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for transferable DFIA File Number - 05AS07607373AM21

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNDIATRANS00024347AM21	05AS07607373AM21	27/11/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED		RA DELHI	In Process	Action

Showing 1 to 1 of 1 entries

Previous 1 Next




Ask VAHEE

भारत सरकार  
GOVERNMENT OF INDIA

व्यापार एवं उद्योग विभाग  
MINISTRY OF COMMERCE AND INDUSTRY

Sitemap | A- A A+ | HelpLine 1800 111 550 | Ask VAHEI | Language TASLEEM



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DIRECTORATE GENERAL OF  
FOREIGN TRADE

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Track Application Status

Type of scheme \*  
Please Select

Type of sub scheme \*  
Please Select

From Date

To Date

Application Number

File Number

Branch code  
Please Select


RA Office  
Please Select

Clear All

Search

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows  
Go to Settings to activate

Ask VAHEI

Feedback

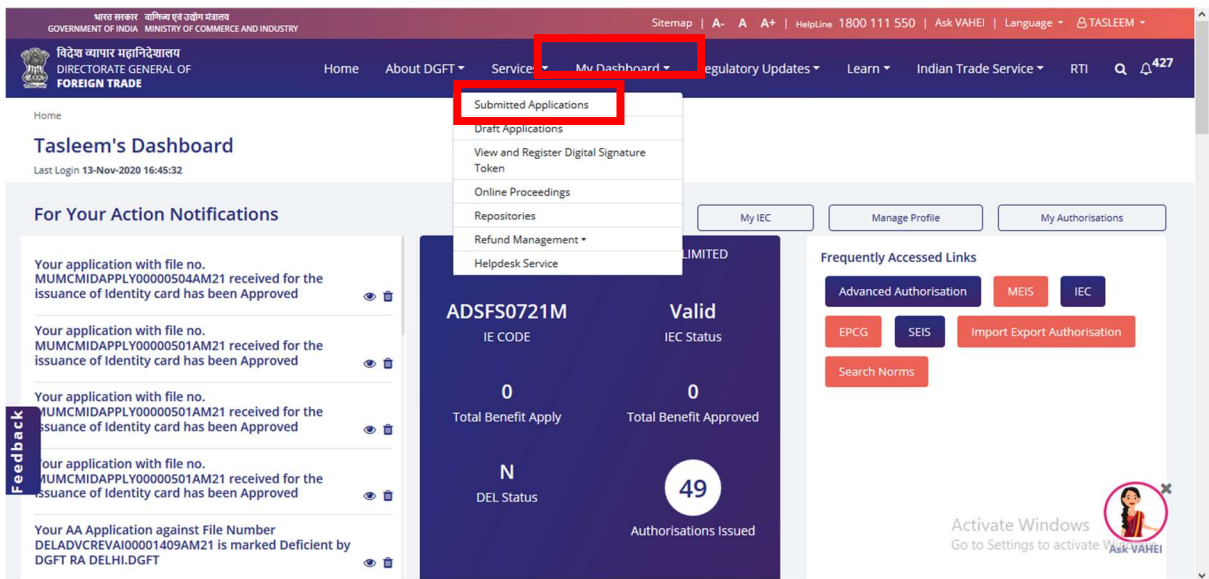
Search

## Performing actions on submitted Transferable DFIA application

Various actions can be performed on the submitted Transferable DFIA file, for this we need a submitted Transferable DFIA application.

Proceed with the following steps.

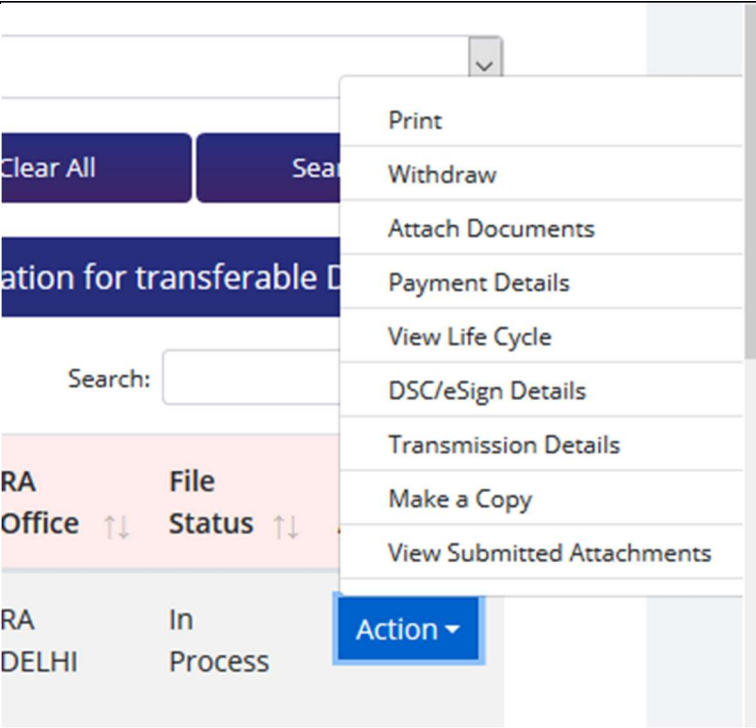
1. Visit the DGFT portal website and proceed with Login by entering the User ID, Password and captcha, then click on the login button to log in to the system.
2. Once you land on Dashboard then click on 'my dashboard' option, click on submitted application option from the dropdown, you will be redirected to track status screen.



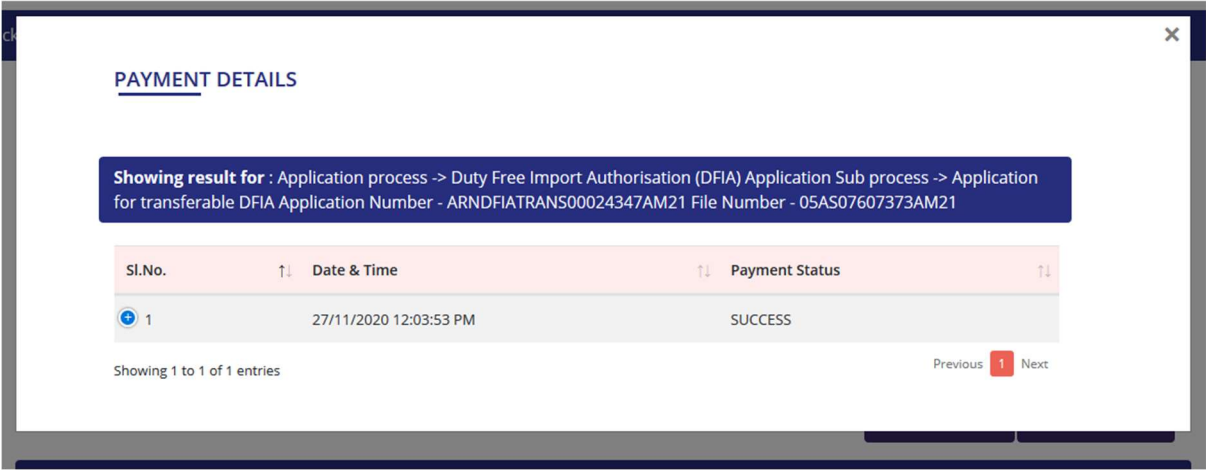
3. In the track status search parameter, select the type of scheme as DFIA and type of sub-scheme as Apply for Transferable DFIA to view all the submitted applications of Transferable DFIA applications

A screenshot of the 'Track Application Status' form. The form has two columns of search parameters. The left column includes 'Type of scheme' (set to 'Duty Free Import Authorisation (DFIA)'), 'From Date', 'Application Number', and 'Branch code' (set to 'Please Select'). The right column includes 'Type of sub scheme' (set to 'Application for transferable DFIA'), 'To Date', 'File Number', and 'RA Office' (set to 'Please Select'). At the bottom right, there are 'Clear All' and 'Search' buttons. A small user profile icon is visible in the bottom right corner of the form area.

4. Now Click on the action button and view the list of options available under action that can be performed.

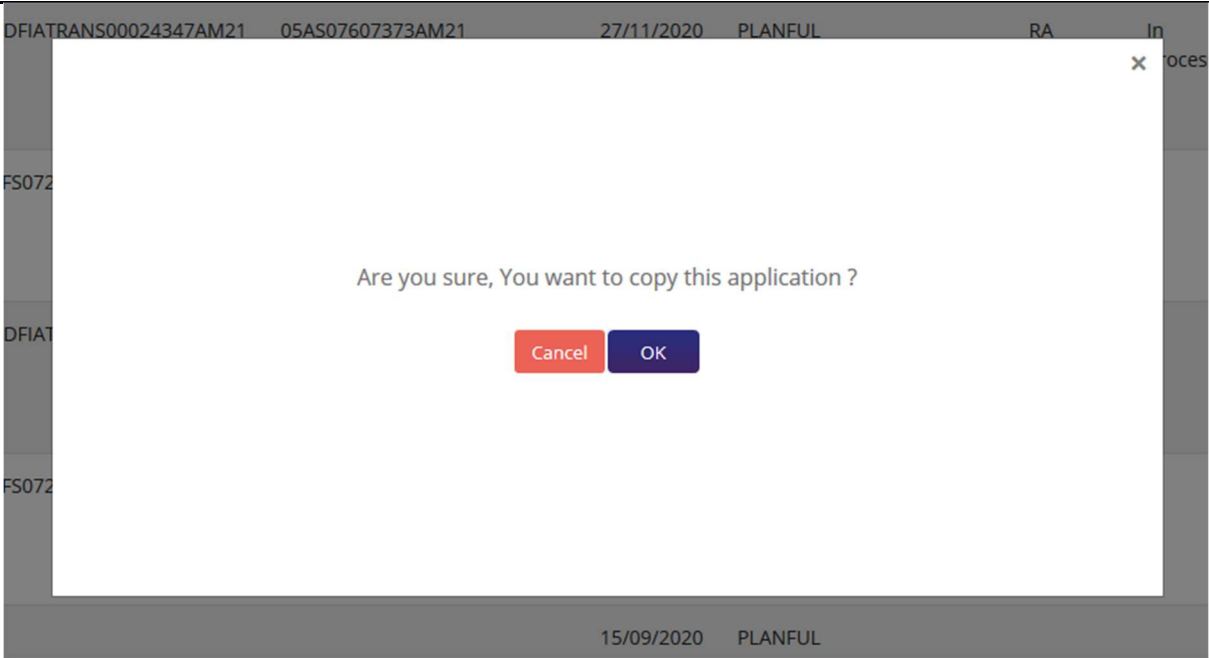


5. Click on the print option, to view the submitted application and print the same. To view, the payment details click on payment details option in the dropdown. For viewing the lifecycle of the application click on view life cycle button, similarly, for DSC signature details, transmission details, view approved license/ rejection letter, view submitted attachments, select the respective options from the list.



6. Now to make a copy of the already submitted file, user can click on make a copy button under the action dropdown





- 7. Click on the ok button to create a copy of the file successfully and application number will be displayed to the user, users can go to the Apply DFIA File number node to continue with the copied application.

## List of Abbreviations

The following abbreviations have been used in the document

**Table 1: Abbreviations**

Abbreviation	Expanded Form
CBIC	Central Board of Indirect Taxes and Customs
DFIA	DUTY-FREE IMPORT AUTHORISATION SCHEME
DGFT	Directorate General of Foreign Trade
DSC	Digital Signature Certificate
IEC	Importer Exporter Code
AA	Advanced Authorisation